

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,**  
**AT NEW DELHI**  
**IN**  
**ORIGINAL APPLICATION No.129/2024**

**IN THE MATTER OF:-**

NEWS ITEM TITLED "FOREST LAND FIVE TIMES DELHI, S GEOGRAPHICAL AREA UNDER ENCROACHMENT GOVT DATA SHOWS" APPEARING IN DECCAN HERALD DATED 05.01.2024

....APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT,  
FOREST AND CLIMATE CHANGE  
AND ORS.

.....RESPONDENT NO.1.

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Drafted by:  
Adv. Ravinder Kumar Gupta  
Counsel for MoEFCC

Filed By:  
Counsel for MoEFCC  
(Respondent No:1)

Dated: \_\_/04/2024

Place: NEW DELHI

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,****AT NEW DELHI****IN****ORIGINAL APPLICATION No.129/2024****IN THE MATTER OF:-**

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MINISTRY OF ENVIRONMENT,  
FOREST AND CLIMATE CHANGE  
AND ORS.

.....RESPONDENT NO.1

**REPLY AFFIDAVIT FILED ON BEHALF OF RESPONDENT NO.1 (MINISTRY OF ENVIRONMENT , FOREST AND CLIMATE CHANGE).**

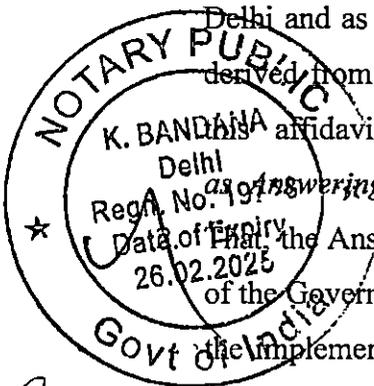
I, Dr. Shobhita Agarwal, aged about 39 years D/o Late Dh. Krishna kumar Agarwal working as Assistant Inspector General of Forests, in the Ministry of Environment, Forest and Climate Change (*hereinafter referred to as 'MoEFCC' for brevity*) having an office located at 2nd Floor Vayu Block, Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi 110003, do hereby solemnly affirm as under ;

1. That, I am working as Assistant Inspector General of Forests, in the MoEFCC, New Delhi and as such I am well acquainted with the facts and circumstances of the case derived from the records available in my office. Thus, I am duly authorized to file

an affidavit on behalf of Respondent No.1, MoEFCC (*hereinafter referred as Answering Respondent*).

That, the Answering Respondent is the nodal Ministry in the administrative structure of the Government of India , for the planning, promotion, coordination and overseeing the implementation of India's environmental and forestry policies and programmes.

The Forest Survey of India (FSI), an organization of the MoEFCC, Government of India has been monitoring India's forest and tree resources through periodic

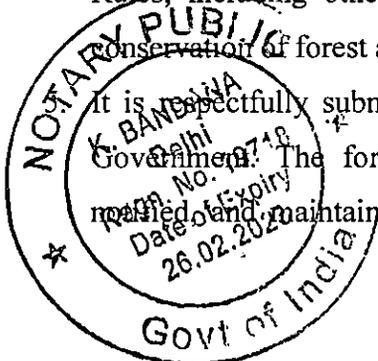


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assessments and presenting the findings in its biennial publication titled "India State of Forest Report '(ISFR). As per the latest India State of Forest Report, 2021, the total forest cover of the country is 7,13,789 square kilometres (sq km) which is 21.71% of the geographical area of the country. The tree cover of the country is estimated at 95,748 sq km, which is 2.91% of the geographical area. Thus, the total forest and tree cover of the country is 8,09,537 sq km which is 24.62% of the geographical area of the country. The current assessment shows that there is a increase of 1,540 sq km (0.22%) in forest cover and 721 sq km (0.76%) in tree cover, at the national level as compared to the previous assessment i.e ISFR 2019. The forest cover inside the Recorded Forest Area (RFA) has shown an increase of 31 sq km whereas an increase of 1,509 sq km of forest cover outside the RFA was recorded as compared to the previous assessment of 2019.

3. It is submitted that the Answering Respondent assists the States / UTs in the conservation and restoration of forests including forest fire prevention and mitigation activities, ecological restoration of degraded forest areas through afforestation and reforestation, habitat improvement, soil and water conservation measures, protection, etc. The Ministry provides financial assistance to the States/UTs under various ongoing Schemes namely Forest Fire Prevention and Management Scheme, Green India Mission, Development of Wildlife Habitat (DWH) as well as through the Compensatory Afforestation Fund Management and Planning Authority. The details of funds released during the past three years under schemes namely Forest Fire Prevention and Management Scheme, Green India Mission, Development of Wildlife Habitat and funds approved by the Compensatory Afforestation Fund Management and Planning Authority is annexed as **Annexure-1 (Colly)**.
4. It is submitted that the protection and management of forests is primarily the responsibility of the State Governments and the Union Territory Administrations. There are robust legal frameworks for the protection and management of forests under various Acts and rules such as the Indian Forest Act-1927, the Forest (Conservation) Act-1980, the Wildlife (Protection) Act,-1972. The State Governments /UT Administrations take appropriate actions under the provisions made under these Acts/ Rules, including other State/UT Specific Acts and Rules, for the protection and conservation of forest and wildlife resources.

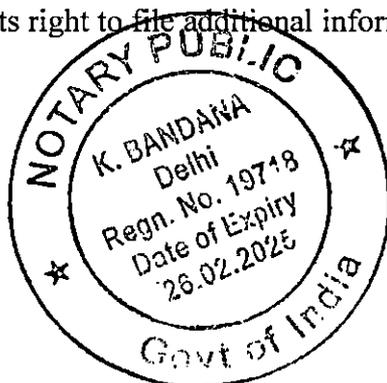
It is respectfully submitted that the 'land' is a subject matter allotted to the State Government. The forest areas and the legal boundaries thereof are determined, notified and maintained by the concerned State Government. *Inter alia*, being the



*[Handwritten signature]*

repository of land records, the State Government has the primary responsibility to determine the status of any parcel of land, giving due regard to gazette notifications, provisions under the concerned State and Central Acts, and relevant judgments and directions of the Hon'ble High Courts and the Hon'ble Supreme Court of India.

6. That, the Answering Respondent issues advisories from time to time to the State Governments/UT Administrations to remove encroachments on forest lands as per the provisions of the law and to ensure that further encroachments do not occur in notified forest areas. A true copy of the Ministry's advisory letter dated 07.02.2024 is annexed as **Annexure 2**. In this regard, various measures are taken by the State Forest Departments, including survey and demarcation of forest areas, construction of boundary pillars, regular patrolling by field staff, etc., to protect forest areas. The State Forest Departments also use a range of modern technologies such as Geographical Information Systems, Remote sensing, and Global Positioning Systems to monitor forest boundaries from encroachments. Over the recent decades, Joint Forest Management committees have also been established and promoted at the village level to involve local communities in the protection, conservation, and management of forests.
7. Subsequent to the Hon'ble NGT, New Delhi's order dated 09.02.2024, the Ministry issued a letter to the State /UT Governments dated 26.02.2024 and subsequent reminders dated 07.03.2024 and 21.03.2024 for gathering factual status reports on the matter. A compilation of the data on forest land encroachment and its evictions carried out as intimated by the State/ UTs is annexed as **Annexure 3 (Colly)**.
8. The Answering Respondent conducts periodic review meetings to oversee the matters related to encroachment on forest land in the Country. Accordingly, the Ministry conducted a meeting under the Chairmanship of the Director General Forests and Special Secretary, MoEFCC, New Delhi on 14th March 2024 with all North Eastern States. In the said meeting the State Governments were advised to prevent encroachments on forest land as well as to carry out timely eviction of such encroachments.
9. That, the Answering Respondent craves liberty to rely on the present affidavit and thereafter reserves its right to file additional information before this Hon'ble Tribunal, if required.



10. That, in view of the foregoing submissions, the present reply may kindly be taken on record and into consideration and the Hon'ble Tribunal may pass appropriate order(s)/Direction(s) as deemed fit and proper under the facts and circumstances of the present case.



**DEPONENT**

डा. शोभिता अग्रवाल/Dr. Shobhita Agarwal  
सहायक वन महानिरीक्षक  
Assistant Inspector General of Forest  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Min. of Environment, Forest and Climate  
Change, नई दिल्ली  
New Delhi

**VERIFICATION**

I, above named deponent, do hereby verify that the contents of this Affidavit are true and correct to the best of my knowledge and belief based on the record maintained by the office of the deponent. No part of the same is false and nothing material has been concealed therefrom.

Verified in the **New Delhi** on this **18<sup>th</sup> day in April, 2024,**

**IDENTIFIED**

**18 APR 2024**



**DEPONENT**

डा. शोभिता अग्रवाल/Dr. Shobhita Agarwal  
सहायक वन महानिरीक्षक  
Assistant Inspector General of Forest  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Min. of Environment, Forest and Climate Change  
भारत सरकार, नई दिल्ली  
Govt of India



**ATTESTED**  
**NOTARY PUBLIC DELHI**  
Govt. of India  
Mob.: 9884788498

**The details of fund released to State/UT's under ongoing Centrally Sponsored Forest Fire Prevention & Management Scheme (FPM) during the year 2021-22 to 2023-24**

(Rs. In Lakh)

S. No.	States	2021-22 Amount Released	2022-23 Amount Released	2023-24 Amount Released
<b>Other States</b>				
1	Andhra Pradesh	0.00	0.00	85.37
2	Bihar	0.00	39.62	142.85
3	Chhattisgarh	140.55	0.00	81.90
4	Gujarat	99.80	0.00	70.79
5	Goa	57.30	0.00	18.05
6	Haryana	0.00	0.00	17.52
7	Himachal Pradesh	116.17	113.29	180.80
8	Jharkhand	136.15	1.69	47.84
9	Karnataka	157.33	87.38	52.85
10	Kerala	362.88	444.31	354.03
11	Madhya Pradesh	0.00	635.48	775.02
12	Maharashtra	0.00	395.99	147.06
13	Odisha	839.83	338.80	147.18
14	Punjab	0.00	0.00	36.79
15	Rajasthan	127.21	33.47	50.73
16	Tamil Nadu	238.90	0.00	289.41
17	Telangana	0.00	0.00	152.60
18	Uttar Pradesh	111.79	0.00	44.01
19	Uttarakhand	354.36	133.93	337.98
20	West Bengal	132.73	0.00	0.00
	<b>Total</b>	<b>2875.00</b>	<b>2223.96</b>	<b>3032.78</b>
<b>NE &amp; Sikkim</b>				
1	Assam	0.00	0.00	0.00
2	Arunachal Pradesh	89.77	198.12	198.12
3	Manipur	86.53	106.61	106.61
4	Meghalaya	0.00	38.17	46.72
5	Mizoram	87.19	30.87	48.14
6	Nagaland	64.52	28.82	288.37
7	Sikkim	89.73	47.91	144.62
8	Tripura	82.26	47.48	47.64
	<b>Total</b>	<b>500.00</b>	<b>497.98</b>	<b>880.22</b>
<b>Union Territories</b>				
1	A & N Islands	0.00	60.00	0.00
2	Chandigarh	50.72	0.00	4.97
3	D&N Haveli	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00
5	Jammu & Kashmir	0.00	0.00	0.00
6	Lakshadweep	0.00	0.00	0.00
7	New Delhi	0.00	0.00	0.00
8	Pondicherry	0.00	43.40	0.00
	<b>Total</b>	<b>50.72</b>	<b>103.40</b>	<b>4.97</b>
	<b>Grand Total</b>	<b>3425.72</b>	<b>2825.34</b>	<b>3917.97</b>

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**The details of funds released to State/ UT Governments under CSS-  
'Development of Wildlife Habitats' during last three year.**

(₹. in lakhs)

S.No.	Name of States/UTs	2021-22	2022-23	2023-24
1	A& N Islands	135.77	25.125	0
2	Andhra Pradesh	0	0	0
3	Arunachal Pradesh	419.80617	276.44062	672.462
4	Assam	0	209.1464	565.10763
5	Bihar	410.85952	0	336.37223
6	Chandigarh	0	21.6241	16.498
7	Chhattisgarh	274.5903	104.457	116.24868
8	Goa	0	0	50.10
9	Gujarat	0	200.01	206.99
10	Haryana	127.331	30.1575	167.85
11	Himachal Pradesh	197.09452	114.3205	94.15328
12	Jammu & Kashmir	0	0	69.57972
13	Jharkhand	79.53315	0	14.91025
14	Karnataka	1256.59314	291.71146	581.52346
15	Kerala	295.7737	224.4735	921.0361
16	Madhya Pradesh	389.34906	265.5508	471.81959
17	Maharashtra	0	350.3879	554.69645
18	Manipur	142.50646	180.64379	231.72407
19	Meghalaya	530.51253	0	243.56611
20	Mizoram	198.9678	190.1977	304.207
21	Nagaland	342.0315	725.6565	1306.3275
22	Odisha	726.80273	967.4976	1005.08612
23	Rajasthan	1007.64845	86.78886	0
24	Sikkim	182.97174	239.66048	187.03237
25	Tamil Nadu	390.75715	132.95205	373.8902
26	Telangana	0	0	0
27	Uttar Pradesh	169.06261	266.7472	290.64425
28	Uttarakhand	226.34415	212.9662	498.497
29	West Bengal	757.25599	201.30866	385.29988
30	Puducherry	0	0	5.22
31	Lakshadweep	462.086	269.9055	124.655
32	Delhi	0	0	0
33	Tripura	0	0	186.05514
34	Ladakh UT	31.95	61.11591	0.06
	<b>Grand Total</b>	<b>8755.59767</b>	<b>5648.84523</b>	<b>9981.61203</b>

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**THE DETAILS OF FUND RELEASED UNDER GREEN INDIA MISSION DURING LAST  
THREE YEARS.**

(Rs.in Crores)

Sl. No.	States	2021-22	2022-23	2023-24
		Funds released	Funds released	Funds released
1	Andhra Pradesh	2.02		
2	Arunachal Pradesh	13.43	21.28	
3	Chhattisgarh	6.12		0.09
4	Haryana	9.55		7.60
5	Himachal Pradesh	-		
6	Jammu & Kashmir	-	6.49	
7	Karnataka	4.45	2.93	2.33
8	Kerala	-		
9	Madhya Pradesh	18.29	17.93	8.62
10	Maharashtra	-		
11	Manipur	9.93	5.45	8.91
12	Mizoram	29.86	36.27	21.13
13	Odisha	17.74	8.4756	12.59
14	Punjab	3.32	2.7393	5.38
15	Sikkim	7.77	6.57	7.50
16	Uttarakhand	33.99	28.40	31.94
17	West Bengal	-	0.76	0.76
18	Uttar Pradesh	-		5.43
	<b>Total</b>	<b>156.46</b>	<b>137.29</b>	<b>112.28</b>

  
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**The details of APO of states/uts authorities approved by the National Campa  
during the year 2021-22 to 2023-24.**

(Rs. in Crore)

S. No	State/UT	2021-22	2022-23	2023-24	Total
1.	Andaman and Nicobar Islands	0.00	10.97	6.70	23.13
2.	Andhra Pradesh	325.00	224.09	226.749	1547.63
3.	Arunachal Pradesh	240.85	196.93	136.65	863.89
4.	Assam	95.00	162.57	109.69	556.70
5.	Bihar	106.84	115.42	37.88	677.99
6.	Chandigarh	3.60	1.56	1.54	12.44
7.	Chhattisgarh	1500.75	688.47	471.36	5753.63
8.	Daman and Diu and Dadar and Nagar Haveli	0.00	0.00	0.00	0.00
9.	Delhi	16.15	33.93	47.15	116.78
10.	Goa	21.55	36.53	31.28	144.82
11.	Gujarat	169.00	205.40	250.02	1263.40
12.	Haryana	317.51	270.68	69.02	1148.09
13.	Himachal Pradesh	138.10	190.23	185.14	945.39
14.	Jammu and Kashmir	257.16	312.69	370.55	1365.23
15.	Jharkhand	437.60	764.828	412.13	2789.92
16.	Karnataka	321.06	270.98	311.61	1335.45
17.	Kerala	25.13	17.26	9.06	75.20
18.	Madhya Pradesh	713.46	889.84	1070.60	4374.59
19.	Maharashtra	688.27	708.11	597.57	3322.65
20.	Manipur	25.09	22.59	20.26	151.55
21.	Meghalaya	36.40	26.67	31.19	128.23
22.	Mizoram	18.08	16.74	14.60	90.38
23.	Nagaland	0.00	0.00	0.00	0.00
24.	Odisha	901.03	1191.31	948.04	4380.11
25.	Punjab	218.06	203.01	257.10	1060.73
26.	Rajasthan	286.70	249.19	288.18	1575.83
27.	Sikkim	93.47	92.85	79.95	358.95
28.	Tamil Nadu	0.00	38.22	44.149	156.70
29.	Telangana	752.71	772.65	447.171	3194.95
30.	Tripura	35.24	52.90	85.77	232.96
31.	Uttar Pradesh	586.90	344.08	176.44	1985.71
32.	Uttarakhand	726.88	320.15	383.82	2320.79
33.	West Bengal	58.30	52.83	79.40	357.70
34.	Ladakh	0.00	0.00	60.55	60.55
	<b>TOTAL</b>	<b>9115.89</b>	<b>8483.68</b>	<b>7261.32</b>	<b>42372.10</b>

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File No. FPD-1/3/2021-FPD  
Government of India  
Ministry of Environment, Forest and Climate Change  
(Forest Protection Division)  
\*\*\*

Indira Paryavaran Bhawan  
Jor Bagh Road, Ali Garh  
New Delhi-110003  
Dated: 07.02.2024

To  
The Principal Chief Conservator of Forests (HoFF),  
Department of Forest,  
All States/UTs Forest Department

**Sub: Advisory on Removal / Eviction of encroachment on forest Land -reg.**

Madam / Sir,

The Ministry is periodically updating the status of data relating to encroachment of forest lands and evictions undertaken as per provisions of relevant Acts and Rules. In this regards, States and UTs are requested to provide annual report on the status of encroachment of forest lands as well as evictions carried out. The report should be provided to this Ministry on email id: [fpd-moefcc@gov.in](mailto:fpd-moefcc@gov.in), in the format placed at Annexure-I, by 20<sup>th</sup> February, 2024.

**This is with approval of Competent Authority**

  
(Dr. Shobita Aggarwal)  
Assistant Inspector General of Forests  
Email id: [fpd-moefcc@gov.in](mailto:fpd-moefcc@gov.in)

Copy for information to:

- 1.PPS. to ADG (FPD), MoEF&CC, New Delhi
- 2.PPS. to IGF (FPD), MoEF&CC, New Delhi

  
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**Annexure-I****Monitoring of status on encroachments on forest land****YEAR: 2023-24****Area in Ha**

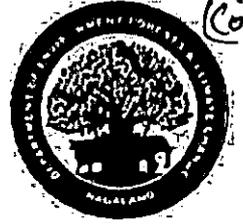
<b>Area under Encroachment</b>	<b>Area evicted</b>

**YEAR: 2024-25 (Upto January 2024)****Area in Ha**

<b>Area under Encroachment</b>	<b>Area evicted</b>

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**GOVERNMENT OF NAGALAND**  
**OFFICE OF THE DIRECTOR, INTANKI NATIONAL PARK**  
**DIMAPUR : NAGALAND**



No. FD/INP/GEN/19/ 844

Dated, Dimapur, the 30<sup>th</sup> March 2024

To,

The Chief Wildlife Warden  
 Nagaland: Dimapur

Sub: **STATUS OF ENCROACHMENT AT INTANKI NATIONAL PARK-REG.**

Sir,

On the subject stated above and in response to the directive given by Honourable NGT Order Dt. 09.02.2024, the present status of encroachment at Intanki National Park, Peren by the Beisumpuikam village is about 3310 Acres of land.

**Chronology of events:**

Sl. No.	Date	Event
1	1983	As per records, the Intanki National Park was free from encroachment till 1983. The first encroachment started in 1984 by the so called Beisumpuikam villagers. They were immediately evicted by the Civil Administration, Jalukie during feb-march 1984. Thereafter, they shifted their village to about 500 meter away from the Misapdisa Nalla outside the National Park and established a village by construction about 20 huts.
2	05-04-1989	About 40 huts were constructed by the Beisumpuikam villagers inside the National Park but the huts were burnt down and all encroachers were evicted by the Department with the help of 1 <sup>st</sup> NAP.
3	08-02-1991	The Government of Nagaland recognised Beisumpuikam village outside the National Park vide Notification No. CAB-11/1/90 Dt. 08-02-1991.
4	November 1992	The Beisumpuikam villagers again encroached into the National Park by shifting their village to the bank of Monglu river which is well within the National Park and about 7-9 km away from the original place of recognition.
5	23-03-1993	Eviction drive was carried out by combine forces of Administration, Armed Police and Forest Department staff. However, after few days of eviction, they again came back to the same location.
6	29-11-1994	The Zeliangrong Hozam submitted a proposal to the Chief Wildlife Warden, Nagaland for exchange of Land between Beisumpuikam village and the Intanki National Park.

7	18-04-1995	The Nagaland Cabinet agreed in principle to the proposed land exchange between the Beisumpuikam village and the Forest Department.
8	December 1995	The Forest Department took up survey works of the proposed land exchange but the survey could not be completed due to some land issue with the Pajol village
9	16-11-2016	The Government constituted a Committee to demarcate the boundary of the Intanki National Park under the Chairmanship of the Commissioner of Nagaland vide Notification No. FOR/GEN/43(Pt-1)/989 Dt. 16.11.2016. As per the proposal, the area of land to be exchanged between Beisumpuikam village and the Forest Department are 3328 Acres from Beisumpuikam village to Forest Department and 3310 Acres from Forest Department side.
10	22-09-2017	A representation was submitted by the 4 Kuki villages (Lilen, Pajol, Vongkithem & Pellhang) against the proposed land exchange program to the Government.
11	09-10-2017	The last round of meeting in this matter was held under the Chairmanship of Chief secretary. After thorough deliberation, the Chief secretary summed up that the matter is a vexed issue involving land matter and hence, involvement of Kuki Inpi(N) and Zeliangrong Baudi(N) is desirable to bring an amicable settlement to this issue. There has been NO headway since then in this matter.
12.		<b>PRESENT STATUS:</b> There has been no further encroachment in the National Park since 2012. However, the issue of Land exchange program remains to be resolved. The Beisumpuikam village is increasing in size day by day and irreparable damages have been caused to the National Park in the form of loss of forest cover and damage to the wildlife.

This is for your information.

Yours faithfully

  
(T. Aochuba) IFS 31/3/24 ..  
Field Director  
Intanki National Park  
Dimapur: Nagaland



**कार्यालय प्रधान मुख्य वनसंरक्षक (संरक्षण)**

वन-भवन, तुलसी नगर लिंक रोड नंबर-2, म०प्र० भोपाल  
Tel. (Office) 2674212, 2524160, (0755) E-mail: apccfror@mp.gov.in

क्रमांक / संरक्षण / कोर्टकेस / एनजीटी / 1062  
प्रति,

भोपाल, दिनांक 8 / 03 / 2024

**Dr. Shobhita Agarwal,**  
**Assistant Inspector General of Forests,**  
**Government of India,**  
**Ministry of Environment,**  
**Forest and Climate Change,**  
**Indira Paryavarn Bhawan,**  
**Agni Wing, 5th Floor,**  
**Jor Bagh Road,**  
**New Delhi-110003.**

**Sub-Hon'ble NGT order dated 09.02.2024 in OA No. 129/2024 in the matter of Suo Motu-matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land Five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi-reg.**

संदर्भ:-आपका पत्र क्रमांक E.No:8/4/2024-FPD दिनांक 28.02.2024.

—00—

कृपया संदर्भित का अवलोकन हो। विषयोत्तगत प्रकरण में म.प्र. राज्य के वनों में अभिलेखों के अनुसार वर्तमान में अतिक्रमण 574963.33 हैक्टैयर है।

(डॉ. दिलीप कुमार)  
प्रधान मुख्य वनसंरक्षक (संरक्षण)  
म०प्र० भोपाल

संघ राज्य प्रशासन, लद्दाख  
वन, पारिस्थितिकी और पर्यावरण  
विभाग  
यूटी सचिवालय, लद्दाख  
email: [admsecyutl.hfee@gmail.com](mailto:admsecyutl.hfee@gmail.com)

THE ADMINISTRATION OF UNION  
TERRITORY OF LADAKH  
FOREST, ECOLOGY & ENVIRONMENT  
DEPARTMENT  
UT SECRETARIAT, LADAKH  
Phone No: 01982 - 257561, Fax No: 257435

The Consultant (Judicial)  
Hon'ble National Green Tribunal,  
New Delhi

No: - Com.Secy/FE&E/UTL/02/291-92

Dt: - 15/03/2024

Sub: Submission of response for Hon'ble NGT directions dt: 09.02.2024 in OA No. 129/2024 in the matter of *Suo Motu* matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows"

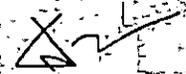
Sir,

In reference to directions of Hon'ble National Green Tribunal dt: 09-02-2024 in O.A. No. 129/2024, kindly find enclosed herewith the response in the form of searchable PDF/OCR support PDF with respect to Forest, Ecology & Environment, UT of Ladakh.

The report may kindly be placed before Hon'ble NGT for consideration please.

Encl: Report with annexure (25 leaves)

Yours faithfully,



15.03.2024

Dr. Vasanthakumar Namasivayam, IAS,  
Administrative Secretary,  
Department of Forest, Ecology & Environment,  
UT of Ladakh.

Copy to the:

(i) Dr Shobhita Agarwal, Assistant Inspector General of Forest, FPD MoEF&CC, GoI, for information and has reference to MoEFCC No:8/4/2024-FPD, dt: 26/02/2024.

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No.129/2024

In re: News Item titled "**Forest land five times Delhi's geographical area under encroachment govt. data shows**" appearing in Deccan Herald dated 05.01.2024

**RESPONSE BY  
UNION TERRITORY OF LADAKH IN COMPLIANCE TO HON'BLE NGT  
ORDER DATED: 09/02/2024.**

- 1 The directions issued by the Hon'ble NGT as per order dated: 09.02.2024 are as below: -
  - a) *"The issue raised in the report is very serious and if the factum that no action has been taken by the authorities is correct that would make the matter more serious requiring immediate attention and action"*.
  - b) *"Respondents may file their response within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF"*.
- 2 In compliance to the aforesaid direction, the response of Department of Forest, Ecology and Environment, UT of Ladakh is submitted as follows:
  - 2.1. Most of the areas of the cold desert Trans-Himalayan region of Ladakh are above tree line altitude and because of high elevation, low precipitation and extreme temperatures, it is difficult for trees to thrive, and therefore, the region has very low forest cover which includes mostly the plantations of *Populus* (Poplar) and *Salix* (Willow) species, sporadically occurring in different locations. Such plantations have been raised by local communities, government departments, NGOs etc from time to time on Community/ Revenue lands.

- 2.2. The Govt of erstwhile J&K State, vide GO No: **69 of 1962** dt: **29-09-1962**, transferred all such Revenue Gardens (Plantations of Poplar and Willow species) to the charge of Forest Department and the referred Govt order is appended as **Annexure R-1**.
- 2.3. All these Revenue Gardens (Plantations of Poplar and Willow species) growing on Revenue/State land have been notified as **Reserved/Protected Forests** vide GoI Notification No: **SO 3374(E)** dt: **23/10/2020**, issued as UT of Ladakh Reorganisation of (Adaptation of Central Laws) Order 2020.
- These plantations are under the Administrative control and management of Forest Department in both Leh and Kargil Forest Divisions of UT of Ladakh. The copy of the referred notification is appended as **Annexure R-2**.
- 2.4. The unit wise details of all these plantations notified as Reserved/ Protected Forests for both the Forest divisions are appended as **Annexure R-3** and **R-4**, with the report that there is no encroachment of any recorded forest land in both the Forest divisions of Ladakh.

Hence the response is submitted for the consideration of the Hon'ble NGT.



15/03/2024

Enclosures

(i)Annx: R-1, Annx: R-2

(iii)Annx: R-3, Annx: R-4

Dr. Vasanthakumar Namasivayam, IAS,  
The Administrative Secretary,  
Forest, Ecology & Environment,  
UT of Ladakh.

Governor of Jammu and Kashmir  
General Department.

Subject:- Transfer of Revenue Gardens (Ladakh) to the charge  
of the Forest Department.

Government order No. 69 of 1962  
Dated 29-9-1962.

In As recommended by the Deputy Commissioner, Leh  
sanction is hereby accorded to the transfer of the Revenue  
Gardens (Ladakh) to the Charge of the Forest Department (Ladakh)

By order of the Government of Jammu and Kashmir

Sd/- K.N. Aina  
Deputy Secretary to Government.

No:- GD(LA)I-50/62 Dated 3-10-1962.  
Copy for information and necessary action forwarded to the

1. Secretary to Government, Revenue Department.
2. Secretary to Government, General Deptt (Forests)
3. Deputy Commissioner, Leh

OFFICE OF THE DEPUTY COMMISSIONER FRONTIER DISTRICT, LEH.

No:- 1217-19/52 Dated:- 6.11.62

*2197  
11/11/62*

Copy forwarded to the:-  
1. Tehsildar, Leh  
2. Tehsildar, Kargil  
3. Tehsildar, Zaskar  
4. Divisional Forest Officer, Leh  
for information and necessary action.  
Compliance report from the 2 Tehsildars should reach this office  
by the 15th of November, 1962.

*[Signature]*  
Deputy Commissioner,  
Leh.

*o/c*  
No. 1303-60-21-11-62

*Copy forwarded to all  
information or na*  
*[Signature]*  
A D P

धारा 18ग (क) उप-धारा (1) में -

(i) "धारा 17" और "धारा 18" शब्दों और अंकों के पश्चात् क्रमशः "अथवा धारा 17क" और "अथवा धारा 18ख" शब्दों, अंकों और अक्षरों को लोप किया जाएगा; और

(ii) "अधिकरण" और "अपील अधिकरण" शब्दों के पश्चात्, "अथवा जिला न्यायाधीश का न्यायालय" और "अथवा उच्च न्यायालय" शब्द, जहां-जहां वे आते हैं, का लोप किया जाएगा।

(ख) उप-धारा (3) में "अधिकरण" और "अपील अधिकरण" शब्दों के पश्चात् क्रमशः "या जिला न्यायाधीश का न्यायालय" और "या उच्च न्यायालय" शब्दों का लोप किया जाएगा।

धारा 19 धारा 19 में -

(i) "अधिकरण" और "अपील अधिकरण" शब्दों के पश्चात्, क्रमशः "अथवा जिला न्यायाधीश का न्यायालय" और "अथवा उच्च न्यायालय" और "या धारा 18ख में निर्दिष्ट उच्च न्यायालय" शब्दों का लोप किया जाएगा।

(ii) "धारा 17" और "धारा 18" शब्दों और अंकों के पश्चात् "अथवा धारा 17 क" और "अथवा धारा 18 क" शब्दों, अंकों और अक्षरों का लोप किया जाएगा।

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[फा. सं. 11012/21/2020-एसआरए]

अजय कुमार भल्ला, गृह सचिव

**MINISTRY OF HOME AFFAIRS**

(Department of Jammu, Kashmir and Ladakh Affairs)

**ORDER**

New Delhi, the 23rd October, 2020

**S.O. 3774(E).**—In exercise of the powers conferred by section 96 of the Jammu and Kashmir Reorganisation Act, 2019 (34 of 2019), and of all other powers enabling it in that behalf, the Central Government hereby makes the following Order in respect of the Administration of the Union territory of Ladakh, namely:—

1. (1) This Order may be called the Union Territory of Ladakh Reorganisation (Adaptation of Central Laws) Order, 2020.
- (2) It shall come into force with immediate effect.
2. The General Clauses Act, 1897 applies for the interpretation of this Order as it applies for interpretation of laws in force in the territory of India.
3. With immediate effect, the Acts mentioned in the Schedule to this Order shall, until repealed or amended by a competent authority, have effect, subject to the adaptations and modifications directed by the said Schedule, or if it is so directed, shall stand repealed.
4. Where this Order requires that in any specified section or other portion of an Act, certain words shall be substituted for certain other words, or certain words shall be omitted, such substitution or omission, as the case may be, shall, except where it is otherwise expressly provided, be made wherever the words referred to occur in that section or portion.

## 38. THE COURT-FEES ACT, 1870

(7 of 1870)

Section 26.— Numbered as sub-section (1) thereof, and after sub-section (1) as so numbered, insert

(2) For the purposes of sub-section (1); and section 25, "stamp" means any mark, seal or endorsement by any agency or person duly authorised by the Appropriate Government, and includes an adhesive or impressed stamp, for the purposes of court fee chargeable under this Act.

*Explanation -1.*—The expression "impressed stamp" includes impression by a franking machine or another machine, or a unique number generated by e-stamping or similar software, as the Appropriate Government may, by notification in the Official Gazette, specify.

*Explanation -2.*—The expression "e-stamping" means stamping using unique number or code through an electronic machine or a software application.

\*\*\*\*\*

## 39. THE INDIAN FOREST ACT, 1927

(16 of 1927)

Section 2.— (i) For clause (1), substitute

(1) "authorised officer" means an officer authorised under sub-section (2) of section 52;

(1A) "cattle" include elephants, camels, buffaloes, horses, mares, geldings, ponies, colts, fillies, mules, asses, pigs, ram, ewes, sheep, lambs, goats and kids;

(1B) "forest based industry" means an industry or unit in which any forest produce is used as raw material or as a source of energy;

(ii) for clause (4), substitute

(4) "forest-produce" includes—

(a) timber, charcoal, caoutchouc, catechu, wood-oil, resin, natural varnish, bark, lac, kuth, myrobalans, dioscorea, firewood, humus, rasant, morels (Morchellaspp), Aconitum spp, Podophyllum spp, Picrorhizaspp, Trillium spp, Nardostachysspp, Taxus spp, Valerianassp, Rheum spp, wild animals, skins, tusks, horns, bones and all other parts or produce of wild animals whether found in, or brought from, a forest or not; and

(b) the following when found in, or brought from, a forest, namely:—

(i) trees and leaves, flowers and fruits, roots and all other parts or produce of trees not specified in clause (a);

(ii) plants not being trees (including grass, bamboos, creepers, reeds and moss and lichen), and all parts or produce of such plants;

(iii) silk, cocoons, honey and wax; and

- (iv) peat, surface soil, rock, and minerals (including limestone, laterite, mineral oils, and all products of mines or quarries);
- (iii) after clause (5), insert—  
 (5A) "saw mill" means any plant and machinery with which and the premises (including the precincts thereof) in which or in any part of which sawing is carried on with the aid of electrical or mechanical power;
- (iv) after clause (6), insert—  
 (6A) "transporter" includes a person, private agency, Department of the Union territory of Ladakh, Corporation, or any other agency engaged in transport of forest produce whether on his own or on behalf of any other person;
- (v) after clause (7), insert—  
 (8) "wild animal" shall have the same meaning as assigned to it in the Wild Life (Protection) Act, 1972.

Insertion of new section—After section 20, insert—

"20A.

**Demarcated forests deemed to be reserved forests.**

(1) Notwithstanding anything contained in this Act or any other law for the time being in force, any land which was recorded as Revenue Garden (Ladakh) and transferred to the Forest Department in accordance with the Government of Jammu and Kashmir Order Number 69 of 1962, dated the 29<sup>th</sup> September, prior to the appointed day notified under the Jammu and Kashmir Reorganisation Act, 2019(34 of 2019), shall be deemed to be a reserved forest under this Act.

(2) All questions decided, orders issued and records prepared in connection with the constitution of such forest as demarcated forests shall be deemed to have been decided, issued and prepared under this Act, and the provisions of this Act relating to reserved forests shall apply to forest to which the provision of sub-section (1) are applicable.

**Section 26.**—In sub-section (1),—

- (i) in clause (e), for "dragging" substitute "dragging or removing";
- (ii) in clause (f), for "the same" substitute "the same or any forest produce";
- (iii) for clause (h), substitute—  
 "(h) clears or breaks up any land or erects a fence, enclosure or any structure for cultivation or cultivates or attempts to cultivate any land in any other manner in any reserved forest, or for any other purpose";
- (iv) in the long line, for "six months, or with fine which may extend to five hundred rupees," substitute "two years, or with fine which may extend to twenty-five thousand rupees."

**Section 28.**—

- (i) In sub-section (1), for "reserved forest" substitute "reserved forest or declared a protected forest or is a land which has been entered in settlement records as khalsa land";
- (ii) in sub-section (3), after "reserved forests", insert "or protected forests, as the case may be".

After section 29, insert—

**Undemarcated**

"29A. (1) Notwithstanding anything contained in this Act or any other law for

forests deemed to be protected forests.

the time being in force, any undemarcated forest (which means and includes all forest land other than demarcated forest which is the property of the Administration of the Union territory of Ladakh and is not appropriated for any specific purpose and includes all the undemarcated and berun line forest vested in the Forest Department under the provisions of section 48 of the Jammu and Kashmir Village Panchayat Act, 1958 or any other law for the time being in force), prior to the appointed day notified under the Jammu and Kashmir Reorganisation Act, 2019(34 of 2019), shall be deemed to be a protected forest under this Act.

(2) All questions decided, orders issued and records prepared in connection with the constitution of such forest as undemarcated forests shall be deemed to have been decided, issued and prepared under this Act, and the provisions of this Act relating to protected forests shall apply to forest to which the provision of sub-section (1) are applicable.

**Section 33.**— In sub section (1),—

- (i) in clause (c); after “or clears” insert “or attempts to break-up or clear”;
- (ii) in clause (f), after “drags”, insert “or removes”;
- (iii) in the long line for “six months, or with fine which may extend to five hundred rupees”, substitute “two years, or with fine which may extend to twenty-five thousand rupees”

**Section 42.**— In sub-section (1), for “six months” and “five hundred rupees”, substitute “two years” and “twenty-five thousand rupees” respectively.

**Section 51.**— In sub-section (2), for “six months, or with fine which may extend to five hundred rupees”, substitute “two years, or with fine which may extend to twenty-five thousand rupees”.

**Section 52.**— For section 52; substitute —

**Seizure of property liable to confiscation and procedure thereof.**

“52.(1) When there is reason to believe that a forest offence has been committed in respect of any reserved forest, protected forest, village forest or forest produce, the forest produce, together with all tools, arms, boats, carts, equipment, ropes, chains, machines, vehicles, cattle or any other article used in committing any such offence, may be seized by a forest officer or police officer.

(2) Every officer seizing any property under this section shall place on such property a mark indicating that the same has been so seized and shall, as soon as may be, make a report of such seizure before an officer not below the rank of the Divisional Forest Officer (hereinafter referred to as the 'authorised officer').

Provided that when the forest produce with respect to which such offence is believed to have been committed is the property of the Administration of the Union territory of Ladakh and the offender is unknown, it shall be sufficient if the officer makes, as soon as may be, a report of the circumstances to his official superior.

(3) Subject to sub-section (5), where the authorised officer upon receipt of report about seizure, is satisfied that a forest offence has been committed in respect thereof, he may, by order in writing and for reasons to be recorded, confiscate forest produce so seized together with all tools, arms, boats, carts, equipment, ropes, chains, machines, vehicles, cattle or any other article used in committing such offence and a copy of the order of confiscation shall be forwarded without any undue delay to the person from whom the property is seized and to the Conservator of Forest Circle in which the forest produce, tools, arms, boats, carts, equipment, ropes, chains, machines, vehicles, cattle or any other article as the case



THE ADMINISTRATION OF UNION TERRITORY OF LADAKH  
LADAKH AUTONOMOUS HILL DEVELOPMENT COUNCIL (LAHDC), LEH  
OFFICE OF THE DIVISIONAL FOREST OFFICER, LEH

Ann.R-3

The Chief Conservator of Forests,  
UT Ladakh.

No:FDL/Estt./2024/4609-10

Dated: 13/03/2024

Subject: Details of forest land in Leh District with status of encroachment and action taken for eviction

Sir,

Kindly refer to the communication no.CCFL/2023-24/4079-81 dt.29-02-2024 regarding the information on the subject quoted is hereby enclosed as Annexure-I and Annexure-II

Further it is to report that the Govt. of India vide Notification No.SO 3374(E) dt.23-10-2020 has notified all the Revenue Garden under the administrative control and management of Leh Forest Division as per Govt. Order.No.69 of 1962 dt.29-09-1962 as Reserve Forest and Protected Forest respectively. It is further to report that there is no encroachment as per reserved forest areas in Leh Forest Division.

The abstract of Reserve Forest/Protected Forest is hereby given as below:-

Forest Type	Nos.	Areas
Reserve Forest	136 nos.	2507.2215 hect.
Protected Forest	117 nos.	1665.117 hect.
Grand Total	253 nos.	2172.3385 hect.

Yours faithfully,

  
Divisional Forest Officer,  
Leh Forest Division

Copy to the Additional Principal Chief Conservator of Forests, UT Ladakh for information.

**Details list of Reserve Forest area with status of encroachment and action taken for  
eviction of Leh Forest Division**

**95**

S.No.	Name of Reserve Forest (Notified)	Area (ha.)	Geo reference	Forest Range	Status of encroachment as on March 2024 with case no/dt.	Action taken (Notice/ eviction order no./dt)
<b>A</b>						
<b>Durbuk Range</b>						
1.	Tangtse bagh	0.7095	N: 34° 01' 47.7" E: 078° 10' 14.1"	Durbuk	Under the possession of army 1962	Under the possession of army 1963
2.	Durbuk yokma rang	0.15	N: 34° 06' 54.12" E: 078° 56' 28.24"	-do-	under forest deptt.	Administrative control of forest deptt.
3.	Kuti Bagh chushul	0.20	N: 33° 59' 82.5" E: 078° 64' 45.4"	-do-	-do-	-do-
4.	Durbuk ningo bagh	1.20	N: 34° 06' 23.8" E: 078° 06' 54.5"	-do-	-do-	-do-
5.	Man pangong kuti	0.05	N: 33° 51' 27.2" E: 078° 31' 33.5"	-do-	-do-	-do-
6.	Man pangong yokma	0.20	N: 33° 51' 27.2" E: 078° 31' 33.5"	-do-	-do-	-do-
7.	Man pangamik	1.47	N: 33° 54' 36.2" E: 078° 27' 29.0"	-do-	-do-	-do-
8.	Durbuk punpun bagh	0.25	N: 34° 04' 06.3" E: 078° 59' 33.8"	-do-	-do-	-do-
9.	Tangtse II	0.10	N: 34° 01' 41.9" E: 078° 10' 18.0"	-do-	-do-	-do-
10.	Durbuk Shayok	-Nil-	-Nil-	-do-	Under revenue deptt.	Not handed over to the forest deptt.
11.	Chushul Jied	-do-	-do-	-do-	-do-	-do-
12.	Durbuk Kuti	-do-	-do-	-do-	-do-	-do-
13.	Shayok kuti	0.05	-do-	-do-	-do-	-do-
14.	Chuchul yokma bagh	0.20	-do-	-do-	-do-	-do-
15.	Tangtse kuti	-Nil-	-do-	-do-	-do-	-do-
16.	Shayok bagh	-do-	-do-	-do-	-do-	-do-
17.	Chuchul bagh	-do-	-do-	-do-	-do-	-do-
	<b>Total</b>	<b>4.5795</b>				
<b>B</b>						
<b>Khaltsi Range</b>						
1.	Saspol rong bagh area	1.91	N-34°14'40.44" E-77°11'32.93"	Khaltsi	Under forest deptt.	Administrative control of forest deptt.
2.	Saspol rong bagh I	0.37	N-34°14'39.26" E-77°11'24.19"	-do-	-do-	-do-
3.	Saspol kuti bagh	0.21	N-34°14'48" E-77°10'05"	-do-	-do-	-do-
4.	Khaltsi bagh	1.00	N-34°19'12.12" E-76°52'19.04"	-do-	-do-	-do-
5.	Khaltsi old bagh	0.10	N-34°19'12.71" E-76°52'23.45"	-do-	-do-	-do-
6.	Langru bagh	0.98	N-34°18'45.82" E-76°50'32.57"	-do-	-do-	-do-
7.	Tia bagh area	2.77	N-34°21'23.47" E-76°58'10.56"	-do-	-do-	-do-
8.	Nurla bagh	0.70	N-34°18'17.66" E-76°59'10.33"	-do-	-do-	-do-
9.	Ulay tokpo	0.24	N-34°15'12.13" E-77°05'22.19"	-do-	-do-	-do-

Divisional Forest Officer  
Leh Forest Division

10	Hanu bagh	0.15	N-34°35'14.38" E-76°3'75.65"	-do-	-do-	-do-
11	Saspol yurgo	Nil	Nil	-do-	Under revenue deptt.	Not handed over to the forest deptt.
12	Saspol sansker bagh	-do-	-do-	-do-	-do-	-do-
13	Saspol bangle bagh	-do-	-do-	-do-	-do-	-do-
14	Saspol ronguk bagh	0:10	-do-	-do-	-do-	-do-
15	Saspol farka	0.85	-do-	-do-	-do-	-do-
16	Hemis chopachan bagh	0:215	-do-	-do-	-do-	-do-
17	Khaltse bangle bagh	Nil	-do-	-do-	-do-	-do-
18	Nurla chuch bagh	0.006	-do-	-do-	-do-	-do-
19	Lamayuru bagh	Nil	-do-	-do-	-do-	-do-
20	Wanla sumdo bagh	-do-	-do-	-do-	-do-	-do-
21	Dhumkhar bagh	0.30	-do-	-do-	-do-	-do-
22	Dha bagh	-Nil-	-do-	-do-	-do-	-do-
23	Naimorun bagh	-do-	-do-	-do-	-do-	-do-
24	Doonguch bagh	-do-	-do-	-do-	-do-	-do-
25	Kali bagh	-do-	-do-	-do-	-do-	-do-
	<b>Total:</b>	<b>9.90</b>				
<b>C</b>	<b>Leh Range</b>					
1	Shara bagh	8.53	N33°45'58.65" E77°52'45.86"	Leh	Under forest deptt.	Under forest deptt.
2	Karu Ram bagh	5.6	N33°55'13.98" E77°44'38.97"	-do-	Under the possession of army since 1963	Under the possession of army since 1963
3	Martselang bagh	3.99	N33°54'32.20" E77°44'29.94"	-do-	under forest deptt.	under forest deptt.
4	Chemday bagh	0.77	N-33°58'6.80" E-77°48'13.67"	-do-	-do-	-do-
5	Chemday Sahib bagh	1.73	N33°55'29.44" E77°44'55.42"	-do-	-do-	-do-
6	Kalaktaital Chemday	2.69	N-33°55'5.94" E77°44'34.82"	-do-	-do-	-do-
7	Saboo Ayu Area	1.81	N-34°7'19.30" E77°35'53.31"	-do-	-do-	-do-
8	Spituk Yokma bagh	6.67	N-34°7'48.92" E77°30'26.08"	-do-	-do-	-do-
9	Ranbirpur Thiksay bagh 1	0.63	N-34°1'28.47" E77°40'59.81"	-do-	-do-	-do-
10	Ranbirpur Thiksay bagh 2	0.65	N34°1'301.68" E77°40'58.56"	-do-	-do-	-do-
11	Ranbirpur Thiksay bagh 3	0.24	N34°1'27.23" E77°40'56.92"	-do-	-do-	-do-
12	Ranbirpur Thiksay bagh 4	0.23	N34°1'26.97" E77°41'0.82"	-do-	-do-	-do-
13	Chulichan bagh Ranbirpur	0.11	N34°1'29.22" E77°40'55.74"	-do-	-do-	-do-
14	Togar Forest bagh Thiksay	13.2	N-34°2'56.65" E77°39'43.27"	-do-	-do-	-do-
15	Chuta bagh Shey	45.9	N-34°4'5.04" E77°37'41.89"	-do-	-do-	-do-
16	Shey Hales bagh 1 <sup>st</sup>	1.23	N-34°4'23.52" E77°38'13.47"	-do-	-do-	-do-
17	Shey Hales bagh 2 <sup>nd</sup>	1.4	N-34°4'20.97" E77°38'11.86"	-do-	-do-	-do-

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18	Shey Chidiyaghar	6.73	N-34°5'14.01" E77°37'10.13"	-do-	-do-	-do-
19	Gondun Shey	0.96	N-34°5'5.10" E77°37'21.21"	-do-	-do-	-do-
20	Palam bagh	4.28	N34°6'28.42" E77°34'0.20"	-do-	-do-	-do-
21	Partap Nursery Chuchot	0.49	N-34°4'49.72" E77°35'50.12"	-do-	-do-	-do-
22	Zimskhang bagh	0.21	N-34°4'28.54" E77°36'21.34"	-do-	-do-	-do-
23	Devan bagh Chuchot	1.21	N-34°3'1.51" E77°38'24.84"	-do-	-do-	-do-
24	Gulam bagh Chuchot	21.8	N-34°3'5.31" E77°38'38.03"	-do-	-do-	-do-
25	Karim bagh Chuchot	50.7	N-34°2'37.16" E77°39'24.64"	-do-	-do-	-do-
26	Rampur Nursery II	0.96	N-34°2'5.30" E77°39'43.95"	-do-	-do-	-do-
27	Rampur Nursery	0.23	N-34°2'7.83" E77°39'39.88"	-do-	-do-	-do-
28	Alfa Mess Karzoo	6.50	N-34°10'5.74" E77°34'51.69"	-do-	under the possession of army since 1963	under the possession of army since 1963
29	Balti bagh Phey	5.35	N-34°8'13.64" E77°28'15.03"	-do-	under forest deptt.	under forest deptt.
30	Chialung bagh Phey	3.53	N-34°8'33.65" E77°28'17.55"	-do-	-do-	-do-
31	Mangle bagh Skara	3.29	N-34°9'4.55" E77°34'24.02"	-do-	-do-	-do-
32	Badami bagh I	5.00	N-34°9'0.61" E77°33'45.65"	-do-	-do-	-do-
33	Badami bagh 2	1.00	N-34°8'58.71" E77°33'40.27"	-do-	-do-	-do-
34	Stoklam bagh chuchot	2.37	N: 34°5'53.12" E: 77°34'55.34"	-do-	-do-	-do-
35	Dambuchan bagh	14.90	N-34°8'3.62" E77°34'5.96"	-do-	-do-	-do-
36	Smankhang bagh Phyang	19.20	N-34°9'30.38" E77°28'14.67"	-do-	-do-	-do-
37	Mankhang bagh Phyang	12.60	N-34°9'37.52" E77°28'23.75"	-do-	-do-	-do-
38	Phyang Tokpo bagh Ist	4.84	N-34°9'10.05" E77°28'20.01"	-do-	-do-	-do-
39	Phyang Tokpo bagh 2 <sup>nd</sup>	2.60	N-34°8'57.29" E77°28'19.85"	-do-	-do-	-do-
40	Koti bagh Phyang	1.58	N-34°8'49.12" E77°28'18.58"	-do-	-do-	-do-
41	Saboo bagh 2	7.41	N: 34°7'34.24" E: 77°36'28.86"	-do-	-do-	-do-
42	Saboo bagh-1	0.32	N: 34°7'31.77" E: 77°36'51.63"	-do-	-do-	-do-
43	Nunam bagh Basgo	1.72	N-34°12'6.30" E77°16'41.07"	-do-	-do-	-do-
44	Zasa bagh Basgo	1.49	N34°12'38.69" E77°17'29.28"	-do-	-do-	-do-
45	Koti bagh Basgo	0.70	N34°13'28.11" E77°16'28.17"	-do-	Approx 0.15 hect. is occupied by Edu. Deptt. since 2 decades	Approx 0.15 hect. is occupied by Edu. Deptt.

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46	Nimoo Koti bagh	1.34	N34°11'54.85" E77°19'55.56"	-do-	Under the forest deptt.	Under the forest deptt.
47	Nimoo Koti bagh I	0.48	N34°11'52.62" E77°19'57.07"	-do-	Land under by Edu. Deptt. since 2 decades	Land under by Edu. Deptt. since 2 decades
48	Taru bagh I	1.00	N34°10'48.97" E77°25'6.89"	-do-	under the forest deptt.	under the forest deptt.
49	Taru bagh II	2.79	N34°10'38.94" E77°25'11.86"	-do-	-do-	-do-
50	Gasha bagh Phyang	0.23	N34°10'42.41" E77°29'4.18"	-do-	-do-	-do-
51	Stakna bagh	1.83	N33°59'8.35" E77°41'18.79"	-do-	-do-	-do-
52	Chubi bagh	Nil	-Nil-	-do-	Under revenue deptt.	not handed over to the forest deptt.
53	Naga Sakti/wazir bagh chemday	-do-	-do-	-do-	-do-	-do-
54	Igoo bagh	-do-	-do-	-do-	-do-	-do-
55	Upshi koti bagh	-do-	-do-	-do-	-do-	-do-
56	Meru bagh	-do-	-do-	-do-	-do-	-do-
57	Matho tungma bagh	-do-	-do-	-do-	-do-	-do-
58	Old dak banglow	1.25	-do-	-do-	-do-	-do-
59	Oltang chanmo bagh	Nil	-do-	-do-	-do-	-do-
60	Murtsey bagh	11.57	N34°8.510" E77°34.514"	-do-	Under the possession of DIHAR since 1963	Under the possession of DIHAR since 1963
61	Phyang oltuk bagh	1.20	-do-	-do-	Occupied by villagers of Phyang since more than 3 decades	Occupied by villager of Phyang since more than 3 decades
62	Hemis bagh	2.50	-do-	-do-	Under revenue deptt.	not handed over to the forest deptt.
63	Palam bagh	5.95	-do-	-do-	Land possessed by Vetinary deptt. since 1970s	Land possessed by Vetinary deptt. since 1970s.
64	Choglamsar bagh	1.00	N34°06.17" E77°32.22"	-do-	Occupied by some individuals & MES more than 2 decade	Occupied by some individuals & MES more than 2 decade
	<b>Total:-</b>	<b>307.49</b>				
<b>D</b>	<b>Nubra Range</b>					
1	Diskit bagh	0.28	N:34°33.178 E:77°32.822	Nubra	Under the forest deptt.	Under the forest deptt.
2	Hunder Bagh	59.7	N: 34°37.931 E: 77°25.979	-do-	-do-	-do-
3	Partapur bagh	5.325	N: 34°36.499 E: 77°27.072	-do-	Under the occupation of army since 1963.	Under the occupation of army since 1963.
4	konto bagh	0.59	N: 34°18.261 E: 77°50.133	-do-	Under the forest deptt.	Under the forest deptt.
5	Labab bagh	0.41	N:34°17.447 E: 77°50.211	-do-	-do-	-do-
6	Summor bagh	6.15	N: 34°36.979 E: 77°36.797	-do-	-do-	-do-
7	Lakjung yul	0.1	N: 34°35.460 E: 77°36.903	-do-	-do-	-do-
8	Panamik Gongma	0.43	N: 34°47.560 E: 77°31.768	-do-	-do-	-do-
9	Panamik serka	0.37	N: 34°46.886 E: 77°32.098	-do-	-do-	-do-
10	Tongsteth Serka	0.98	N: 34°58.958 E: 77°23.597	-do-	-do-	-do-

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11	Tongstoth Thangshuk	14.6	N: 34°58.746 E: 77°23.571	-do-	-do-	-do-
12	Khemi serka	0.93	N: 34°56.649 E: 77°25.979	-do-	-do-	-do-
13	Changlung bagh	0.42	N: 34°55.837 E: 77°28.146	-do-	-do-	-do-
14	Chamshen bagh-I	1.73	N: 34°40.724 E: 77°34.257	-do-	-do-	-do-
15	Chamshen bagh-II	1.98	N: 34°40.549 E: 77°34.319	-do-	-do-	-do-
16	Kobet bagh	15.61	N: 34°48.673 E: 77°30.007	-do-	-do-	-do-
17	Skampuk bagh	1.63	N: 34°37.931 E: 77°25.979	-do-	-do-	-do-
18	Panamik Choron	4.81	N: 34°46.892 E: 77°32.218	-do-	-do-	-do-
19	Trisha bagh	nil	nil	-do-	Under revenue deptt.	Not handed over to the forest deptt.
20	Trith bagh	0.075	N: 34°32.254 E: 77°38.800	-do-	Land possessed by Health deptt. & Edu. Deptt. since decade.	Land possessed by Health deptt. & Edu. Deptt. since decade.
21	Tsati bagh	0.10	N: 34°28.405 E: 77°43.969	-do-	Land possessed by Health deptt. since 1963.	Land possessed by Health deptt. since 1963.
22	Khalsar bagh	1.00		-do-	Under revenue deptt.	Not handed over to the forest deptt.
23	Khordong koti bagh	nil		-do-	-do-	-do-
24	Diskit koti bagh	1.102	N: 34°33.130 E: 77°33.150	-do-	Land possessed by SDM qtr. (Xen. Qtr & schools) since 1963.	Land possessed by SDM qtr. (Xen. Qtr & schools) since 1963.
25	Diskit balak Ram bagh	0.68	N: 34°32.954 E: 77°33.150	-do-	Land possessed by Medical deptt. (Hospital) since 1963.	Land possessed by Medical deptt. (Hospital) since 1963.
26	Tarchay bagh	11.55		-do-	Land possessed by Agriculture deptt. since 1963.	Land possessed by Agriculture deptt. since 1963.
27	Kobet bagh	0.16	N: 34°49.042 E: 77°29.620	-do-	Occupied by individual name Tsewang Dolma since 1991.	Occupied by individual name Tsewang Dolma since 1991.
	<b>Total:-</b>	<b>130.712</b>				
E	<b>Nyoma Range</b>					
	Himya Rani Bagh	1.18	N-33°40'42.45" E-77°59'24.05"	Nyoma	Under the forest deptt.	Under the forest deptt.
	Nidder Old Bagh	0.56	N-33°09'59.37" E-78°36'35.21"	-do-	-do-	-do-
	Nyoma Old Bagh	26.80	N-33°12'1.35" E-78°38'36.55"	-do-	-do-	-do-
	<b>Total:</b>	<b>28.54</b>				
	<b>Grand total:-</b>	<b>507.2215</b>				

**Note:** All the Revenue Baghs on State/Revenue lands having plantation of Popular and Salix had been handed over to forest department by virtue of Govt. Order No. 69 of 1962 dt.29-09-1962. The Government of India vide SO No.3774 dated:23-10-2020, declared all such baghs handed over to the forest department by virtue of G.O.No.69 of 1962 dt.29-09-1962 as Reserved Forest/Protected Forest.

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**Details list of Protected Forest area with status of encroachment and action taken for  
eviction of Leh Forest Division.**

S.No.	Name of Protected Forest (Notified)	Area (ha.)	Geo reference	Forest Range	Status of encroachment as on March 2024 with case no/dt.	Action taken (Notice/ eviction order no./dt)
<b>A</b>	<b>Durbuk Range</b>					
1.	Tialing bagh chushul	24.9	N: 33° 35.51.5" E: 078° 39' 18.0"	Durbuk	Nil	Nil
2.	Kharu bagh chushul	3.68	N: 33° 49.38.2" E: 078° 22' 04.5"	-do-	-do-	-do-
3.	Singay Bagh chushul	32.3	N: 33° 49.38.2" E: 078° 22' 04.5"	-do-	-do-	-do-
4.	Phobrang bagh durbuk	9.25	N: 33° 36.02.4" E: 078° 39' 04.8"	-do-	-do-	-do-
5.	Kungdan Bagh chushul	2.1	N: 33° 36.02.9" E: 078° 39' 04"	-do-	-do-	-do-
6.	Lukung bagh durbuk	5.64	N: 33° 59.48.9" E: 078° 24' 44.3"	-do-	-do-	-do-
7.	Spangsar bagh chushul	36	N: 33° 49.38.2" E: 078° 22' 04.5"	-do-	-do-	-do-
8.	Sato bagh	5.12	N: 33° 51.17.4" E: 078° 18' 09.2"	-do-	-do-	-do-
9.	Sato bagh	2.96	N: 33° 51.05.1" E: 078° 18' 24.5"	-do-	-do-	-do-
10.	Sato bagh	7.15	N: 33° 51.34.6" E: 078° 32' 06.3"	-do-	-do-	-do-
11.	Kheerapulu bagh	6.70	N: 33° 49.38.2" E: 078° 22' 04.5"	-do-	-do-	-do-
12.	Bobsang chushul	11.9	N: 33° 49.38.2" E: 078° 22' 04.5"	-do-	-do-	-do-
13.	Shokpa Kunzang	73.1	N: 34° 21.11.9 " E: 78° 17' 81.1"	-do-	-do-	-do-
14.	Man zagang A	4.99	N: 33° 51.39.9" E: 078° 31' 56.5"	-do-	-do-	-do-
15.	Man zagang B	2.55	N: 33° 51.34.6" E: 078° 32' 06.3"	-do-	-do-	-do-
16.	Man zagan C	2.23	N: 33° 51.34.6" E: 078° 32' 06.3"	-do-	-do-	-do-
17.	Man zagang D	5.63	N: 33° 51.39.9" E: 078° 31' 56.5"	-do-	-do-	-do-
18.	Merak tokpo-bagh.	2.51	N: 33° 48.01.9" E: 078° 35' 25.3"	-do-	-do-	-do-
19.	Merak thankung	10.8	N: 33° 40.46.8" E: 078° 39' 14.8"	-do-	-do-	-do-
20.	Merak pema	4.28	N: 33° 48.01.1" E: 078° 35' 50.1"	-do-	-do-	-do-
	Merak Langthang	2.45	N: 33° 48.17.3" E: 078° 35' 33.3"	-do-	-do-	-do-
22.	Changmachan	61.40	N: 33° 17.05.5" E: 078° 16' 53.2"	-do-	-do-	-do-
23.	Tarsing Karmo	1.24	N: 34° 13.8.21" E: 078° 16' 6.08"	-do-	-do-	-do-
24.	Kargam Barma	4.01	N: 33° 46.20.3" E: 078° 23' 58.1"	-do-	-do-	-do-

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25	Pun pun Nursery	4.67	N: 34° 02' 29.3" E: 078° 09' 30.3"	-do-	-do-	-do-
26	Shayok farka nursery	1.49	N: 33° 46' 20.3" E: 078° 23' 58.1"	-do-	-do-	-do-
27	Erat Campa new	0.38	N: 33° 57' 30.70" E: 078° 12' 49.86"	-do-	-do-	-do-
28	Rest House Area	0.40	N: 34° 01' 47.7" E: 078° 10' 00.7"	-do-	-do-	-do-
29	Guard Hut Merak	0.046	N: 33° 47' 44.2" E: 078° 35' 40.4"	-do-	-do-	-do-
30	Chuchul changri bagh	0.20	N: 33° 36' 06.1" E: 078° 38' 46.9"	-do-	-do-	-do-
	<b>Total</b>	<b>330.066</b>				
<b>B</b>	<b>Khaltsi Range</b>					
1	Photoksar	2.0	N-34° 28' 42.2" E-76° 48' 28.70"	Khaltsi	Nil	Nil
2	Hanupatta bagh	12.30	N-34° 09' 38.77" E-76° 48' 15.91"	-do-	-do-	-do-
3	Kanji	1.0	N-34° 35' 33.2" E-76° 28' 39.45"	-do-	-do-	-do-
4	Dha Ganatsogs juniper area	20.0	N-34° 38' 4' 16" E-76° 28' 39.45"	-do-	-do-	-do-
5	Hanu Chopotok	1.95	N-34° 40' 38.86" E-76° 38' 31.97"	-do-	-do-	-do-
6	Tia Juniper	25.5	N-34° 22' 09.9" E-76° 58' 56.7"	-do-	-do-	-do-
7	Hemis Shukpachan Juniper	3.0	N-34° 19' 16.17" E-77° 04' 21.37"	-do-	-do-	-do-
8	Saspol nursery	0.22	N-34° 15' 50.15" E-77° 09' 54.04"	-do-	-do-	-do-
9	Khaltse poplar nursery	0.70	N-34° 19' 10.10" E-76° 52' 15.52"	-do-	-do-	-do-
10	Khaltse Office complex	0.37	N-34° 19' 21.85" E-76° 53' 14.84"	-do-	-do-	-do-
	<b>Total:-</b>	<b>67.04</b>				
<b>C</b>	<b>Nubra Range</b>					
1	Tsog bagh Diskit	15.3	N: 34° 33.926 E: 77° 33' 118'	Nubra	nil	nil
2	Chumik Tangmo bagh	5.5	N: 34° 33.754 E: 77° 33' 788'	-do-	-do-	-do-
4	Akgyam bagh	53.7	N: 34° 20.201 E: 77° 49' 347'	-do-	-do-	-do-
5	Rongjuk	73.9	N: 34° 27.233 E: 77° 44' 041'	-do-	-do-	-do-
6	Chamshen Pinchimik	26.00	N: 34° 39.744 E: 77° 35' 165'	-do-	-do-	-do-
7	Lakjung new area	126	N: 34° 33.172 E: 77° 37' 081'	-do-	-do-	-do-
8	Aranu gongma	0.50	N: 34° 47.560 E: 77° 31' 768'	-do-	-do-	-do-

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9	Aranu yokma	8.00	N: 34°51.695 E: 77°28.383	-do-	-do-	-do-
10	Taksha bagh	8.10	N: 34°49.967 E: 77°30.389	-do-	-do-	-do-
11	Aranu Tokpo	4.52	N: 34°52.374 E: 77°28.163	-do-	-do-	-do-
12	Murgi/Sapochy	85.4	N: 34°44.832 E: 77°31.988	-do-	-do-	-do-
13	Tongstoth Zarok	8.6	N: 34°58.534 E: 77°23.585	-do-	-do-	-do-
14	Hanachi area	9.35	N: 34°58.103 E: 77°24.542	-do-	-do-	-do-
15	Khemi new area	6.55	N: 34°57.032 E: 77°25.098	-do-	-do-	-do-
16	Youlkam bagh	11.2	N: 34°42.715 E: 77°34.171	-do-	-do-	-do-
17	Rongdoo bagh	51.4	N: 34°24.864 E: 77°46.592	-do-	-do-	-do-
18	Tirith nursery	9.52	N: 34°32.837 E: 77°40.010	-do-	-do-	-do-
19	Rest House Hunder	0.25	N: 34°34.814 E: 77°28.689	-do-	-do-	-do-
20	SERI Tsogstoth	5.1	N: 34°49.967 E: 77°30.389	-do-	-do-	-do-
21	Aranu serlong	3.74	N: 34°52.748 E: 77°27.815	-do-	-do-	-do-
22	Akgyam Hotong area	12.00	N: 34°22.579 E: 77°47.095	-do-	-do-	-do-
23	Skuru-I Hotong area	10.00	N: 34°41.690 E: 77°14.580	-do-	-do-	-do-
24	Warhsi new Juniper nursery	5.48	N: 35°3.830 E: 77°20.156	-do-	-do-	-do-
25	Tsogstod new campa area	12.00	N: 34°33.21 E: 77°35.05	-do-	-do-	-do-
26	Range office closure	0.15	N: 34°33.17 E: 77°32.845	-do-	-do-	-do-
	<b>Total:</b>	<b>552.26</b>				
<b>D</b>	<b>Leh Range</b>					
1	Jivitsal bagh	18.3	N: 34°5'30.94" E: 77°36'18.58"	Leh	nil	nil
2	Tuchik matho	14	N: 34°0'53.40" E: 77°35'16.36"	-do-	-do-	-do-
3	Gopuk nursery	7.64	N: 34°8'21.50" E: 77°29'6.07"	-do-	-do-	-do-
4	Forest park choglamsar	10.8	N: 34°6'11.05" E: 77°35'19.99"	-do-	-do-	-do-
5	Choglamsar koti bagh (MES)	0.79	N: 34°6'16.55" E: 77°35'25.20"	-do-	-do-	-do-
6	KV plantation choglamsar	1.58	N: 34°7'45.93" E: 77°35'16.83"	-do-	-do-	-do-
7	KV plantation choglamsar 2	0.21	N: 34°7'51.42" E: 77°35'17.24"	-do-	-do-	-do-
8	Agling forest bagh	11.8	N: 34°6'50.33" E: 77°32'35.87"	-do-	-do-	-do-
9	Spituk Agling bagh	18	N: 34°6'50.33" E: 77°32'35.87"	-do-	-do-	-do-

10	Water park Spirituk 2	15.7	N: 34°7'57.20" E: 77°30'6.87"	-do-	-do-	-do-
11	Water park Leh Kartase	12.15	N: 34°8'5.65" E: 77°30'11.11"	-do-	-do-	-do-
12	Chuchot shamma & yokma	141.9	N: 34°3'59.12" E: 77°37'27.34"	-do-	-do-	-do-
13	Choglamsar bagh 2 <sup>nd</sup>	8.37	N: 34°6'24.43" E: 77°34'44.05"	-do-	-do-	-do-
14	Choglamsar bagh 3 <sup>rd</sup>	14.9	N: 34°6'29.44" E: 77°34'31.39"	-do-	-do-	-do-
15	Picnic sport choglamsar	7.57	N: 34°6'17.96" E: 77°35'10.13"	-do-	-do-	-do-
16	Gene bank gupuk	4541	N: 34°8'15.03" E: 77°29'47.03"	-do-	-do-	-do-
17	Forest Range Office Leh	0.11	N: 34°9'50.42" E: 77°35'6.90"	-do-	-do-	-do-
18	Divisional Forest Office Leh	0.1	N: 34°9'50.48" E: 77°34'55.26"	-do-	-do-	-do-
19	Sku bagh	10.4	N: 33°57'53.53" E: 77°17'34.03"	-do-	-do-	-do-
20	NTPF Stakna bagh	5	N: 33°59.05" E: 77°40'47"	-do-	-do-	-do-
21	Shashi Bagh 1 <sup>st</sup>	4.1	N: 34°3'30.47" E: 77°38'35.73"	-do-	-do-	-do-
22	Shashi Bagh 2 <sup>nd</sup>	3.88	N: 34°3'33.68" E: 77°38'28.14"	-do-	-do-	-do-
23	Cho Bagh Chuchot	3.59	N: 34°1'41.80" E: 70°40'3.77"	-do-	-do-	-do-
24	Yarlok Bagh Chuchot	19.6	N: 34°1'50.78" E: 77°40'4.24"	-do-	-do-	-do-
25	Hassan Bagh Chuchot	8.1	N: 34°2'2.38" E: 77°39'56.25"	-do-	-do-	-do-
26	Balang Stonsa Gupuk	4.21	N: 34°8'18.83" E: 77°29'21.78"	-do-	-do-	-do-
27	Stakna tungkay lato	1.00	N: 33°57'58.24" E: 77°42'19.76"	-do-	-do-	-do-
28	Choglamsar bagh 1 <sup>st</sup>	13	N: 34°6'20.15" E: 77°34'52.73"	-do-	-do-	-do-
	<b>Total:</b>	<b>361.341</b>				
<b>E</b>	<b>Nyoma Range</b>					
1	Punguk bagh	16.5	N: 32°46'4.60" E: 78°54'21.77"	Nyoma	-nil-	-nil-
2	Nyoma old bagh	26.8	N: 33°12'1.35" E: 78°38'36.55"	-do-	-do-	-do-
3	Nidder old bagh	0.56	N: 33°9'59.37" E: 78°36'35.21"	-do-	-do-	-do-
4	Taksa bagh	6.32	N: 32°46'49.14" E: 78°59'57.17"	-do-	-do-	-do-
5	Skidmang bagh	21	N: 33°22'58.82" E: 78°16'38.15"	-do-	-do-	-do-
6	Nidder 2	86.6	N: 33°11'22.65" E: 78°35'48.72"	-do-	-do-	-do-
7	Anlay Silvi	27.9	N: 32°46'23.63" E: 78°55'2.55"	-do-	-do-	-do-

Divisional Forest Officer  
Leh Forest Division

8	Anlay Shakbar bagh	6.22	N-32°45'39.80" E-78°58'47.38"	-do-	-do-	-do-
9	Rongo bagh	12.4	N-33°7'41.79" E-78°49'58.23"	-do-	-do-	-do-
10	Rongo 2 bagh	14.3	N-33°7'47.12" E-78°50'15.91"	-do-	-do-	-do-
11	Takhang Campa	2.87	N-33°2'54.52" E-78°16'39.33"	-do-	-do-	-do-
12	Naga bagh	7.65	N-33°47'3.07" E-78°58'55.16"	-do-	-do-	-do-
13	Mud bagh	3.98	N-33°11'19.87" E-78°41'36.24"	-do-	-do-	-do-
14	Mahe NTFP	3.83	N-33°15'43.17" E-78°29'36.62"	-do-	-do-	-do-
15	Lachumir bagh	30.4	N-33°11'59.19" E-78°37'47.20"	-do-	-do-	-do-
16	Nidder Campa	23.2	N-33°11'43.01" E-78°36'39.13"	-do-	-do-	-do-
17	Nidder NTFP	27.9	N-33°11'15.04" E-78°36'44.14"	-do-	-do-	-do-
18	Nidder Nursery	1.26	N-33°10'57.58" E-78°37'3.66"	-do-	-do-	-do-
19	Koyul Bagh	11.9	N-33°53'12.66" E-79°11'44.48"	-do-	-do-	-do-
20	Chumathang upper	5.23	N-33°21'32.54" E-78°21'5.92"	-do-	-do-	-do-
21	Hanle Campa	10.2	N-32°45'2.68" E-78°55'4.77"	-do-	-do-	-do-
22	Chumathang lower	5.41	N-33°21'22.89" E-78°20'12.38"	-do-	-do-	-do-
23	Teri bagh	1.88	N-33°33'41.26" E-78°01'46.32"	-do-	-do-	-do-
	<b>Total</b>	<b>354.41</b>				
	<b>Grand Total:-</b>	<b>1665.117</b>				

  
 Divisional Forest Officer,  
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 Len Forest Division

THE ADMINISTRATION OF UNION TERRITORY OF LADAKHLADAKH AUTONOMOUS HILL DEVELOPMENT COUNCIL, KARGILOFFICE OF THE DIVISIONAL FOREST OFFICER, KARGIL

Tele:- 01985232279/232244 e-mail:- ddo-forest-kgl@ladakh.gov.in /dfokargil123@gmail.com

The Chief Conservator of Forest

UT Ladakh

No:- FDK/Estt/2024/ 3059-60

Dated: 11-03-2024

Subject:- Detail of Forest land in Kargil District with status of encroachment and action taken for eviction

Sir,

As desired kindly find enclosed herewith the list of Reserve Forest and protected Forest under the control and management of Kargil Forest Division. There are 61 Revenue Garden/bagh scattered over the entire district covering an area of 119.01 hectares which were transferred from Revenue department to forest department vide order 69 Of 1962, dated: 29-09-1962

As per S.O.3774(E) issued on 23rd October, 2020 by Ministry of Home affairs (Department of Jammu, Kashmir and Ladakh Affairs) any land which was recorded as Revenue Garden (Ladakh) and transferred to the Forest Department in accordance with the Government of Jammu and Kashmir Order Number 69. of 1962, dated the 29th September is declared as Reserve Forest.

There are 195 Bagh/units under the control and management of Kargil Forest division covering an area of 528.69 hectares scattered over the entire district and as per S.O.3774(E) issued on 23rd October, 2020 any undemarcated forest (which means and includes all forest land other than demarcated forest which is the property of the Administration of the Union territory of Ladakh and is not appropriated for any specific purpose and includes all the undemarcated and berun line forest vested in the Forest Department under the provisions of section 48 of the Jammu and Kashmir Village Panchayat Act, 1958 or any other law for the time being in force), has been declared as Protected Forest.

It is certified that there is no any encroachment on forest land in Kargil Forest Division as on date.

Yours faithfully

  
Mohd Ali (SFS)

Divisional Forest Officer

Forest Division Kargil

Copy submitted to the Additional Pr. Chief Conservator of Forest UT Ladakh for favour of information.

Abstract of Reserve Forest of Forest Division Kargil			
Sr. no.	Forest type	Area in Hectare	No. of Bagh
1	Sankoo Range	38.89	26
2	Kargil Range	14.79	14
3	Drass Range	45.02	6
4	Zanskar Range	20.31	15
	<b>Total</b>	<b>119.01</b>	<b>61</b>

Abstract of Protected Forest of Forest Division Kargil			
Sr. no.	Forest type	Area in Hectare	No. of Bagh
1	Sankoo Range	59.71	32
2	Kargil Range	81.75	56
3	Drass Range	95.98	18
4	Zanskar Range	291.24	89
	<b>Total</b>	<b>528.68</b>	<b>195</b>

Abstract of Reserve forest and Protected Forest of Forest Division Kargil			
Sr. no.	Forest type	Area in Hectare	No. of Bagh
1	Reserve Forest	119.01	61
2	Protected forest	528.69	195
	<b>Total</b>	<b>647.70</b>	<b>256</b>

Certified that there is no any encroachment on forest land in Kargil Forest division as on date

Mohd Ali SFS

Divisional Forest Officer  
Forest Division Kargil

Detail of Forest land in Kargil district with status of encroachment and action taken for eviction						
S.No	Name of the Reserve forest (notified)	Area in Hect.	Geo reference	Range	Status of encroachment as on March 2024 with case no/dt	Action taken (Notice/eviction order No/dt)
1	Thoina Bagh	4	34°22'16.78" N 75°58'26.75" E	Sankoo	Nil	NA
2	Bima Khumboo II	3	34°20'12.09" N 75°57'51.16" E	sankoo	Nil	NA
3	Bima Khumboo I	2	34°20'20.37" N 75°57'57.50" E	sankoo	Nil	NA
4	Thasgam Shagaran M	0.5	34°16'35.62" N 75°59'3.47" E	sankoo	Nil	NA
5	Danguchey	0.5	34°28'10.57" N 76°4'26.09" E	sankoo	Nil	NA
6	Yame Choka Thasgam	2.5	34°17'17.79" N 75°57'58.94" E	sankoo	Nil	NA
7	Hamri Shakthang	4	34°17'28.40" N 75°57'57.50" E	sankoo	Nil	NA
8	Brakoo Thasgam	0.4	34°18'7.94" N 75°58'15.41" E	sankoo	Nil	NA
9	Karchey Khar	0.8	34°16'5.85" N 76°0'15.83" E	sankoo	Nil	NA
10	Barsoo (Two unit)	1.5	34°15'55.36" N 76°2'35.78" E	sankoo	Nil	NA
11	Khandi	3	34°14'12.37" N 76°4'35.01" E	sankoo	Nil	NA
12	Youljuk	2.5	34°11'9.70" N 75°55'46.61" E	sankoo	Nil	NA
13	Khawas	0.3	34°9'8.55" N 75°57'40.13" E	sankoo	Nil	NA
14	Kargee	2.5	34°7'42.26" N 75°57'50.03" E	sankoo	Nil	NA
15	Tangoli	0.3	34°3'32.79" N 75°55'45.08" E	sankoo	Nil	NA
16	Parkachik	0.5	34°4'33.27" N 75°58'54.72" E	sankoo	Nil	NA
17	Achambur	0.3	34°5'3.73" N 75°55'40.13" E	sankoo	Nil	NA
18	Bartoo	2	34°13'28.15" N 76°7'58.77" E	sankoo	Nil	NA
19	Umba	0.9	34°19'35.00" N 75°52'44.34" E	sankoo	Nil	NA
20	Stakpa	0.3	34°18'11.91" N 75°55'37.65" E	sankoo	Nil	NA
21	Sankoo Khoti bagh	0.5	34°17'11.86" N 75°57'46.55" E	sankoo	Did not transfer by Revenue Department since 1962	NA
22	Kosar Nakpochoo	0.6	34°17'46.37" N 75°57'55.83" E	sankoo	Nil	NA
23	Bag thang (Sankoo)	1	34°16'35.22" N 75°57'18.06" E	sankoo	Nil	NA
24	Sangrah thang	3.09	34°14'48" N 75°58'27.96" E	sankoo	Nil	NA
25	Gailing	0.9	34°13'11.81" N 75°57'11.93" E	sankoo	Nil	NA
26	Thangboo	1	34°12'57.39" N 75°56'36.69" E	sankoo	Nil	NA
	<b>Total RF Sankoo</b>	<b>38.89</b>				
27	Akchmal	0.2	N34°33'43.54" E 76°8'51.46"	KARGIL	Nil	N/A
28	Darchick	0.15	N 34°38'032 E 76°18'5'34"	KARGIL	Nil	N/A
29	Garkon	0.5	N 34° 38'6.19" E 76° 25'52.02"	KARGIL	Nil	N/A

30	Kharool Old	2	N 34° 35' 26.86" E 76° 6' 31.74"	KARGIL	Nil	N/A
31	Barchay	0.8	N 34° 34' 48.46" E 76° 14' 0.36"	KARGIL	Nil	N/A
32	Chulichand	1	N 34° 38' 31.13" E 76° 17' 23.62"	KARGIL	Nil	N/A
33	Patkan Choo	1.4	N 34° 24' 3.03" E 76° 18' 7.55"	KARGIL	Nil	N/A
34	Pilling choo-1	2.3	N 34° 24' 50.99" E 76° 17' 25.34"	KARGIL	Nil	N/A
35	Sataruchay	2.2	N 34° 25' 10.46" E 76° 17' 5.71"	KARGIL	Nil	N/A
36	Darket Nursery	0.6	N 34° 26' 50.18" E 76° 16' 38.91"	KARGIL	Nil	N/A
37	Lotums Juk	0.1	N 34° 27' 51.60" E 76° 14' 55.51"	KARGIL	Nil	N/A
38	Stakchay	2.7	N 34° 22' 6.56" E 76° 32' 14.76"	KARGIL	Nil	N/A
39	Lamsu doo	0.85	N 34° 31' 38.79" E 76° 24' 36.11"	KARGIL	Nil	N/A
40	Hanaskot	0.09	N 34° 18' 17.09" E 76° 38' 12.96"	KARGIL	Nil	N/A
<b>Total RF Kargil</b>		<b>14.79</b>				
41	Pan Drass	39.42	N 34° 23' 36.15" E 75° 34' 36.87"	Drass	Nil	N/A
42	Goshan Old	0.25	N 34° 26' 16.37" E 75° 44' 58.43"	Drass	Nil	N/A
43	Bhambat Nursery	1.1	N 34° 25' 56.20" E 75° 48' 11.16"	Drass	Nil	N/A
44	Chokiyal I	2.3	N 34° 25' 41.14" E 75° 49' 28.10"	Drass	Nil	N/A
45	Chokiyal II	1.2	N 34° 25' 34.54" E 75° 49' 43.07"	Drass	Nil	N/A
46	Thasgam	0.75	N 34° 29' 09.18" E 75° 55' 55.10"	Drass	Nil	N/A
<b>Total RF Drass</b>		<b>45.02</b>				
47	Abran Chibra	5.00	33° 41' 55.26" N 76° 33' 55.14" E	Zanskar	Nil	NA
48	Tungri Old	1.00	33° 32' 07.23" N 76° 47' 25.87" E	Zanskar	Nil	NA
49	Testa	2.00	33° 10' 15.24" N 77° 10' 40.73" E	Zanskar	Nil	NA
50	Icher Old	0.03	33° 18' 15.92" N 76° 59' 45.72" E	Zanskar	Nil	NA
51	Cha Old	0.10	33° 14' 38.78" N 77° 07' 26.42" E	Zanskar	Nil	NA
52	Raru Old	0.02	33° 19' 53.61" N 76° 58' 07.35" E	Zanskar	Nil	NA
53	Pipcha	0.03	33° 23' 35.00" N 76° 56' 01.65" E	Zanskar	Nil	NA
54	Sheela	0.09	33° 25' 58.80" N 76° 53' 53.73" E	Zanskar	Nil	NA
55	Zangla	2.00	33° 38' 18.25" N 76° 59' 23.10" E	Zanskar	Nil	NA
56	Padum Old	2.00	33° 27' 31.79" N 76° 52' 55.06" E	Zanskar	Nil	NA
57	Remala	2.00	33° 38' 22.54" N 76° 40' 19.79" E	Zanskar	Nil	NA
58	Rantaksha	2.00	33° 34' 51.66" N 76° 44' 48.43" E	Zanskar	Nil	NA
59	Monay Old	0.04	33° 20' 49.57" N 76° 57' 02.77" E	Zanskar	Nil	NA
60	Lungmi Rijing(Hongchat)	1.00	33° 32' 8.44" N 76° 47' 20.09" E	Zanskar	Nil	NA
61	Phey Old	3.00	33° 36' 45" N 76° 42' 45.15" E	Zanskar	Nil	NA
<b>Total RF Zanskar</b>		<b>20.31</b>				
<b>Total Reserve Forest</b>		<b>119.01</b>				

  
 Mohd Ali SPS

Divisional Forest Officer  
 Forest Division Kargil

Detail of Forest land in Kargil district with status of encroachment and action taken for eviction.						
S.No	Name of the Protected forest (notified)	Area in Hect.	Geo-reference	Range	Status of encroachment as on March 2024 with case no/dt	Action taken (Notice/eviction order No/dt)
1	Manda Old	3.00	33° 37' 26.42" N 76° 41' 54.19" E	Zanskar	Nil	NA
2	Kella Old	3.00	33° 35' 2.11" N 76° 44' 32.35" E	Zanskar	Nil	NA
3	Manda Extension	2.00	33° 37' 45.18" N 76° 41' 30.24" E	Zanskar	Nil	NA
4	Kell Extension	3.00	33° 34' 56.76" N 76° 44' 35.37" E	Zanskar	Nil	NA
5	Tungri Farka 1st	4.00	33° 31' 19.48" N 76° 47' 11.83" E	Zanskar	Nil	NA
6	Tungri Wazir	3.00	33° 31' 59.64" N 76° 47' 21.63" E	Zanskar	Nil	NA
7	Tungri New	12.00	33° 31' 58.80" N 76° 47' 00.24" E	Zanskar	Nil	NA
8	Tungri Tokpo	6.00	33° 31' 54.49" N 76° 47' 6.99" E	Zanskar	Nil	NA
9	Tungri Central Nursery	1.00	33° 31' 32.94" N 76° 47' 22.22" E	Zanskar	Nil	NA
10	Tungri new Nursery	0.60	33° 31' 55.73" N 76° 46' 50.59" E	Zanskar	Nil	NA
11	Tungri Farka 2nd	2.00	33° 31' 16.28" N 76° 47' 7.11" E	Zanskar	Nil	NA
12	Karsha Nursey	0.50	33° 31' 53.17" N 76° 54' 14.86" E	Zanskar	Nil	NA
13	Pidmo	4.00	33° 41' 29.70" N 76° 55' 49.37" E	Zanskar	Nil	NA
14	Pidmo Shakthang	2.00	33° 41' 29.72" N 76° 55' 58.59" E	Zanskar	Nil	NA
15	Shagar Old	3.00	33° 32' 38.39" N 76° 45' 56.99" E	Zanskar	Nil	NA
16	Shagar Skichuthang	3.00	33° 32' 49.57" N 76° 45' 43.03" E	Zanskar	Nil	NA
17	Shagar Tokpo	2.00	33° 32' 43.16" N 76° 45' 41.38" E	Zanskar	Nil	NA
18	Shagar Dokhang	2.00	33° 34' 12.83" N 76° 44' 23.80" E	Zanskar	Nil	NA
19	Shagar Kongma New	2.00	33° 34' 2.40" N 76° 44' 37.90" E	Zanskar	Nil	NA
20	Shagar Kongma II	5.00	33° 34' 1.15" N 76° 44' 46.19" E	Zanskar	Nil	NA
21	Kella - II P	2.00	33° 35' 5.55" N 76° 44' 25.02" E	Zanskar	Nil	NA
22	Kaella-III P	2.00	33° 35' 5.30" N 76° 44' 29.65" E	Zanskar	Nil	NA
23	Kella Dogchhan P	2.00	33° 35' 5.08" N 76° 44' 34.74" E	Zanskar	Nil	NA
24	Kella Ralam P	2.00	33° 34' 52.26" N 76° 44' 38.13" E	Zanskar	Nil	NA
25	Kella IV P	2.00	33° 34' 56.15" N 76° 44' 31.63" E	Zanskar	Nil	NA
26	Kella -I D	2.00	33° 34' 59.18" N 76° 44' 39.82" E	Zanskar	Nil	NA
27	Kella-II D	3.00	33° 35' 2.26" N 76° 44' 45.75" E	Zanskar	Nil	NA
28	Kella-III	5.00	33° 34' 58.00" N 76° 44' 45.11" E	Zanskar	Nil	NA
29	Kella Kongma D	7.00	33° 34' 54.48" N 76° 44' 46.41" E	Zanskar	Nil	NA
30	Markim -I	3.00	33° 31' 46.10" N 76° 46' 34.60" E	Zanskar	Nil	NA
31	Markim-II	3.00	33° 31' 39.82" N 76° 46' 37.23" E	Zanskar	Nil	NA
32	Renam Old	4.00	33° 33' 24.20" N 76° 59' 28.81" E	Zanskar	Nil	NA
33	Renam -D	2.00	33° 33' 28.69" N 76° 59' 20.75" E	Zanskar	Nil	NA
34	Phey -I D	5.00	33° 37' 14.29" N 76° 41' 53.89" E	Zanskar	Nil	NA
35	Phey-II D	2.00	33° 37' 13.05" N 76° 41' 56.16" E	Zanskar	Nil	NA
36	Phey-I P	2.00	33° 37' 10.05" N 76° 41' 52.84" E	Zanskar	Nil	NA
37	Phey-II P	5.00	33° 37' 14.08" N 76° 42' 1.91" E	Zanskar	Nil	NA
38	Phey Tokpo	2.00	33° 37' 21.82" N 76° 42' 14.66" E	Zanskar	Nil	NA
39	Phey	5.00	33° 37' 8.27" N 76° 41' 50.16" E	Zanskar	Nil	NA

40	Phey-5	3.00	33°36'55.36"N 76°41'56.61"E	Zanskar	Nil	NA
41	Phey Chortan	2.00	33°35'58.11"N 76°43'24.33"E	Zanskar	Nil	NA
42	Dukhang I D	6.00	33°34'0.88"N 76°44'47.41"E	Zanskar	Nil	NA
43	Dukhang II D	2.00	33°34'2.67"N 76°44'38.22"E	Zanskar	Nil	NA
44	Dukhang Silvi P	1.00	33°33'54.00"N 76°44'50.25"E	Zanskar	Nil	NA
45	Manda-D	7.00	33°37'26.84"N 76°41'55.55"E	Zanskar	Nil	NA
46	Manda-III P	2.00	33°37'17.26"N 76°41'46.05"E	Zanskar	Nil	NA
47	Manda Tokpo	3.00	33°37'27.72"N 76°42'24.24"E	Zanskar	Nil	NA
48	Testa Tokpo	2.00	33°10'15.24"N 77°10'40.73"E	Zanskar	Nil	NA
49	Kuroo-I	4.00	33°9'37.24"N 77°11'4.53"E	Zanskar	Nil	NA
50	Kuroo Tokpo	3.00	33°09'39.13"N 77°11'12.01"E	Zanskar	Nil	NA
51	Thablay	2.00	33°6'51.95"N 77°13'8.20"E	Zanskar	Nil	NA
52	Yol	2.00	33°12'40.86"N 77°9'5.24"E	Zanskar	Nil	NA
53	Phugtal Purni	2.00	33°16'30.71"N 77°11'7.96"E	Zanskar	Nil	NA
54	Yogar	2.00	33°15'50.78"N 77°11'1.67"E	Zanskar	Nil	NA
55	Sani yal	4.00	33°30'05.05"N 76°48'55.37"E	Zanskar	Nil	NA
56	Raru	2.00	33°20'6.55"N 76°57'41.00"E	Zanskar	Nil	NA
57	Stongday Old	0.14	33°31'12.30"N 76°58'52.73"E	Zanskar	Nil	NA
58	Hanamur	3.00	33°43'07.77"N 76°52'19.64"E	Zanskar	Nil	NA
59	Kella Pholong	2.00	33°35'4.52"N 76°44'46.58"E	Zanskar	Nil	NA
60	Zangla Tangpothang	2.00	33°38'23.67"N 76°59'1.88"E	Zanskar	Nil	NA
61	Zangla Tangpo	6.00	33°38'25.80"N 76°59'12.02"E	Zanskar	Nil	NA
62	Zangla Tokpo Zoor	2.00	33°38'15.78"N 76°59'9.80"E	Zanskar	Nil	NA
63	Zangla shakthang	2.00	33°38'24.08"N 76°59'23.39"E	Zanskar	Nil	NA
64	Padum Mani-Ringmo	4.00	33°28'09.23"N 76°52'31.75"E	Zanskar	Nil	NA
65	Padum Kukta	2.00	33°27'32.51"N 76°52'13.95"E	Zanskar	Nil	NA
66	Padum Mani-II	2.00	33°28'4.97"N 76°52'29.73"E	Zanskar	Nil	NA
67	Akshow Spangting	2.00	33°41'4.24"N 76°34'51.49"E	Zanskar	Nil	NA
68	Akshow-II	3.00	33°42'27.44"N 76°30'43.52"E	Zanskar	Nil	NA
69	Akshow III	1.00	33°40'56.85"N 76°34'8.27"E	Zanskar	Nil	NA
70	Abran Kongma -I	5.00	33°42'19.18"N 76°32'56.83"E	Zanskar	Nil	NA
71	Abran Kongma-II	3.00	33°42'28.28"N 76°32'31.45"E	Zanskar	Nil	NA
72	Kushul P.I	2.00	33°41'25.25"N 76°35'4.70"E	Zanskar	Nil	NA
73	Kushul-II	2.00	33°41'20.98"N 76°35'1.03"E	Zanskar	Nil	NA
74	Lungmur	3.00	33°40'50.66"N 76°36'8.50"E	Zanskar	Nil	NA
75	Remala Farka	3.00	33°37'35.40"N 76°40'13.04"E	Zanskar	Nil	NA
76	Dana Sil	2.00	33°37'43.95"N 76°40'16.88"E	Zanskar	Nil	NA
77	Maruchay-II	5.00	33°37'37.79"N 76°40'24.29"E	Zanskar	Nil	NA
78	Maruchay Extension	2.00	33°37'44.68"N 76°40'47.99"E	Zanskar	Nil	NA
79	Bakerchay I	2.00	33°38'36.14"N 76°38'19.15"E	Zanskar	Nil	NA
80	Bakerchay II	5.00	33°38'32.01"N 76°38'14.17"E	Zanskar	Nil	NA
81	Bakerchay	7.00	33°38'35.19"N 76°38'31.67"E	Zanskar	Nil	NA
82	Bakerchay	3.00	33°37'44.66"N 76°39'7.37"E	Zanskar	Nil	NA
83	Sani Yolang	6.00	33°31'16.57"N 76°47'7.75"E	Zanskar	Nil	NA
84	Sani Rough (Ranti)	6.00	33°31'7.34"N 76°47'28.13"E	Zanskar	Nil	NA
85	Sani Nursery	2.00	33°30'1.91"N 76°48'50.54"E	Zanskar	Nil	NA
86	Haftal	3.00	33°29'49.25"N 76°49'59.21"E	Zanskar	Nil	NA

87.	Thangchung	12.00	33° 29' 47.89" N 76° 49' 49.01" E	Zanskar	Nil	NA
88	Thangchung-II	10.00	33° 29' 44.83" N 76° 50' 6.57" E	Zanskar	Nil	NA
89	Rukruk	5.00	33° 29' 4.72" N 76° 52' 23.79" E	Zanskar	Nil	NA
<b>Total PF Zanskar</b>		<b>291.24</b>				
90	Kharoo-Bagh	10.36	N 34° 20' 01.53" E 75° 34' 12.98"	Drass	Nil	N/A
91	Matayen	26.6	N 34° 23' 09.99" E 75° 35' 03.31"	Drass	Nil	N/A
92	Goshan Ralam	4.8	N 34° 26' 43.43" E 75° 45' 24.77"	Drass	Nil	N/A
93	Khandeyal-Longma	4.26	N 34° 26' 08.00" E 75° 45' 24.77"	Drass	Nil	N/A
94	Tesboo-Throungus	4.43	N 34° 26' 12.56" E 75° 45' 47.02"	Drass	Nil	N/A
95	Tesboo Old	2.68	N 34° 26' 12.56" E 75° 45' 47.01"	Drass	Nil	N/A
96	Fhallah-Tesboo old	2.2	N 34° 25' 44.30" E 75° 46' 32.49"	Drass	Nil	N/A
97	Fhallah New	2	N 34° 25' 44.30" E 75° 46' 32.49"	Drass	Nil	N/A
98	Fhallah	3.49	N 34° 25' 44.30" E 75° 46' 32.49"	Drass	Nil	N/A
99	Range office drass	0.4	N 34° 25' 48' 86" E 75° 44' 56.58"	Drass	Nil	N/A
100	Forest check post drass	0.01	N 34° 25' 40.19" E 75° 43' 46.58"	Drass	Nil	N/A
101	Rambir pora Drass	17.1	N 34° 25' 46.49" E 75° 45' 22.60"	Drass	Occupied by Army since 1962	N/A
102	Tikichumick	3.45	N 34° 26' 14.53" E 75° 48' 02.44"	Drass	Nil	N/A
103	Bhimbat Kashal	1.3	N 34° 26' 6.95" E 75° 45' 22.60"	Drass	Nil	N/A
104	Hukart I,II,III	11.4	N 34° 25' 24.48" E 75° 49' 28.56"	Drass	Nil	N/A
105	Pandicoat	1.2	N 34° 25' 36.54" E 75° 50' 40.13"	Drass	Nil	N/A
106	Kharboo	0.16	N 34° 32' 30.59" E 75° 59' 11.02"	Drass	Occupied by Army since 1962	N/A
107	Chanigound	0.14	N 3° 36' 04.61" E 76° 03' 33.84"	Drass	Occupied by Army since 1962	N/A
<b>Total PF Drass</b>		<b>95.98</b>				
108	Tambis Bagh	4	34° 24' 43.21" N 76° 3' 11.69" E	sankoo	Nil	NA
109	Kachan Spang	1	34° 21' 56.60" N 75° 58' 6.64" E	sankoo	Nil	NA
110	Khachan Thab	3	34° 21' 30.81" N 75° 57' 59.95" E	sankoo	Nil	NA
111	Khumbothang	1.5	34° 24' 3.17" N 76° 0' 9.79" E	sankoo	Nil	NA
112	Lunchey	1	34° 25' 40.83" N 76° 3' 7.04" E	Sankoo	Nil	NA
113	Saliskote	0.5	34° 25' 2.07" N 76° 1' 29.97" E	Sankoo	Nil	NA
114	Gongma Choka Gongma	1.5	34° 17' 2.91" N 75° 58' 10.20" E	Sankoo	Nil	NA
115	Lami Choka Gongma	1.8	34° 17' 17.79" N 75° 57' 58.94" E	Sankoo	Nil	NA
116	Lami Choka Yokma	1.7	34° 17' 23.89" N 75° 57' 56.75" E	Sankoo	Nil	NA
117	Thasgam (Nursery)	0.5	34° 17' 31.51" N 75° 58' 2.44" E	Sankoo	Nil	NA
118	Stung Kung I	3	34° 15' 58.36" N 76° 1' 6.03" E	Sankoo	Nil	NA
119	Stongkung Farka II	2	34° 15' 59.85" N 76° 1' 8.97" E	Sankoo	Nil	NA
120	Karpokhar II	1	34° 14' 50.85" N 75° 58' 21.91" E	Sankoo	Nil	NA
121	Patoo I	1.4	34° 14' 41.13" N 76° 2' 35.99" E	Sankoo	Nil	NA
122	Patoo Grap II	1.6	34° 14' 57.37" N 76° 2' 39.73" E	Sankoo	Nil	NA
123	Yarchok	1.3	34° 14' 41.13" N 76° 2' 35.99" E	Sankoo	Nil	NA
124	Tabchey	2	34° 14' 13.94" N 76° 3' 41.18" E	Sankoo	Nil	NA
125	Tiket	0.4	34° 14' 12.37" N 76° 5' 26.13" E	Sankoo	Nil	NA
126	Sankoo Shakthang	10	34° 16' 29.57" N 75° 57' 33.73" E	Sankoo	Nil	NA
127	Nakpochoo sankoo	2	34° 17' 46.37" N 75° 57' 55.83" E	Sankoo	Nil	NA
128	Stakpa II	0.4	34° 18' 12.51" N 75° 55' 37.92" E	Sankoo	Nil	NA

129	Karpo Khar	1	34°14'50.85" N 75°58'21.91" E	Sankoo	Nil	NA
130	Sangrah Yokma	0.3	34°13'22.69" N 75°58'10.97" E	Sankoo	Nil	NA
131	Sangrah Lungma	0.3	34°12'59.78" N 75°58'31.25" E	Sankoo	Nil	NA
132	Damsina	7.11	34°10'24.89" N 75°56'20.49" E	Sankoo	Nil	NA
133	Panikhar	1	34°7'9.99" N 75°56'52.49" E	Sankoo	Nil	NA
134	Kochik	0.2	34°5'16.33" N 75°56'27.84" E	Sankoo	Nil	NA
135	Lall Brok	3	34°4'8.59" N 75°55'26.48" E	Sankoo	Nil	NA
136	Sholok frith Two units	2	34°4'13.49" N 75°55'20.91" E	Sankoo	Nil	NA
137	Tingochey Gonpa	1.5	34°3'46.68" N 75°55'21.37" E	Sankoo	Nil	NA
138	Tingochay old	0.2	34°3'52.16" N 75°55'23.92" E	Sankoo	Nil	NA
139	Achambur	1.5	34°4'49.40" N 75°55'29.61" E	Sankoo	Nil	NA
<b>Total PF Sankoo</b>		<b>59.71</b>				
140	R.k.Park Kargil	2.5	N 34°32'45.75" E 76°31'28"	Kargil	Nil	N/A
141	Baroo Tsok Nursery	1.5	N 34°32'5.92" E 76°8'23.16"	Kargil	Nil	N/A
142	Share bagh	3.4	N 34°32'22.57" E 76°8'38.49"	Kargil	Nil	N/A
143	Bakulung Soad	1	N 34°3'4'29.49" E 76°1'0'40.32"	Kargil	Nil	N/A
144	Besispangboo	2	N 34°36'4.97" E 76°68'2.02"	Kargil	Nil	N/A
145	Lalungma silmoo	0.6	N 34°3'6'23.66" E 76°18'12.98"	Kargil	Nil	N/A
146	Sharchay Mours	1.6	N 34°38'31.13" E 76°17'23.62"	Kargil	Nil	N/A
147	Kurbathang Nursery	4	N 34°31'0.15" E 76°8'8'11.69"	Kargil	Nil	N/A
148	Farol sharchay	0.9	N 34°39'6.92" E 76°817'35'24"	Kargil	Nil	N/A
149	Haringing Sharchay	1.2	N 34°38'5.44" E 76°17'1.87"	Kargil	Nil	N/A
150	Yaldor da Garkon	4.8	N 34°40'49" E 76°29'21"	Kargil	Nil	N/A
151	Gargar doo	4.5	N 34°39'47.80" E 76°19'16.52"	Kargil	Nil	N/A
152	Kharool new	2	N 34°35'26.86" E 76°6'31.73"	Kargil	Nil	N/A
153	Sharchay broak	1.1	N 34°38'29.39" E 76°16'57.39"	Kargil	Nil	N/A
154	Sharchay Stod	1	N 34°38'1.16" E 76°15'2.2"	Kargil	Nil	N/A
155	Sharchay new	0.9	N 34°38'44.01" E 76°817'25.69"	Kargil	Nil	N/A
156	Sharchay Oulboo	0.9	N 34°38'29.39" E 76°8'16'57.39"	Kargil	Nil	N/A
157	Sharchay Ningos	1.63	N 34°38'29.39" E 76°16'57.39"	Kargil	Nil	N/A
158	Sharchay Hrmous	1.64	N 34°38'5.78" E 76°17'4.30"	Kargil	Nil	N/A
159	Chatithang -1	1.2	N 34°23'16.64" E 76°19'18.51"	Kargil	Nil	N/A
160	Chatithang -11	0.6	N 34°26'42.68" E 76°16'49.13"	Kargil	Nil	N/A
161	Magdumchay	1.6	N 34°23'26.42" E 76°18'51.13"	Kargil	Nil	N/A
162	Oul Darak	1.8	N 34°826'42.68" E 76°16'49.13"	Kargil	Nil	N/A
163	Pillung chu -11	0.6	N 34°24'55.46" E 76°8'17'21.11"	Kargil	Nil	N/A
164	Blakpan khour	1.2	N 34°25'23.92" E 76°8'17'0.40"	Kargil	Nil	N/A
165	Skamboojuk	1.3	N 34°28'4.95" E 76°14'30.59"	Kargil	Nil	N/A
166	Youkat Tsok	3.42	N 34°20'08.02" E 76°34'24.28"	Kargil	Nil	N/A
167	Mirak Tsok	1.8	N 34°19'0.97" E 76°35'47.60"	Kargil	Nil	N/A
168	Boad Kharboo Doukmo	0.5	N 34°20'42.73" E 76°33'21.65"	Kargil	Nil	N/A
169	Plot No-IV (Bodhkhharboo)	0.6	N 34°20'15.68" E 76°34'12.85"	Kargil	Nil	N/A
170	Samuna	0.35	N 34°31'43'83" E 76°28'54.06"	Kargil	Nil	N/A
171	Khangral -1	1.8	N 34°22'6.56" E 76°32'14.76"	Kargil	Nil	N/A
172	Khangral -11	0.8	N 34°22'28.29" E 76°31'52.22"	Kargil	Nil	N/A
173	Mundik	0.8	N 34°21'27.37" E 76°32'38.37"	Kargil	Nil	N/A

174	Kukshow	0.8	N 34° 27' 43.58" E 76° 38' 17.15"	Kargil	Nil	N/A
175	Chicktan Khardon	0.9	N 34° 27' 28.27" E 76° 31' 5.77"	Kargil	Nil	N/A
176	Chicktan Zang	1.4	N 34° 27' 45.51" E 76° 16' 49.13"	Kargil	Nil	N/A
177	Chlichan chicktan	1	N 34° 26' 01.21" E 76° 31' 21.62"	Kargil	Nil	N/A
178	Takmatan Chicktan	0.95	N 34° 14' 12.66" E 76° 03' 41.50"	Kargil	Nil	N/A
179	Oly Khutoo	1	N 34° 28' 35.32" E 76° 30' 11.48"	Kargil	Nil	N/A
180	Dang youk Chicktan	0.8	N 34° 28' 10.21" E 76° 30' 29.73"	Kargil	Nil	N/A
181	Shagaran chicktan	0.6	N 34° 28' 06.81" E 76° 30' 40.24"	Kargil	Nil	N/A
182	Choskoor Chicktan	0.8	N 34° 28' 08.98" E 76° 30' 31.14"	Kargil	Nil	N/A
183	Shakar doo	1	N 34° 30' 50.80" E 76° 29' 40.95"	Kargil	Nil	N/A
184	Hagnis Bagh	0.75	N 34° 27' 56.61" E 76° 30' 51.23"	Kargil	Nil	N/A
185	Ayeta Hagnis	1.1	N 34° 29' 33.07" E 76° 29' 19.43"	Kargil	Nil	N/A
186	Chortan Chand	1.4	N 34° 28' 53.65" E 76° 29' 41.42"	Kargil	Nil	N/A
187	Shakardoo nursery	0.6	N 34° 30' 40.62" E 76° 29' 40.91"	Kargil	Nil	N/A
188	Shingbuta	1	N 34° 30' 57.59" E 76° 29' 39.25"	Kargil	Nil	N/A
189	Mangbour Juk Hagnis	0.5	N 34° 29' 09.42" E 76° 29' 32.32"	Kargil	Nil	N/A
190	Hagnis Brok	0.9	N 34° 24' 45.26" E 76° 30' 27.92"	Kargil	Nil	N/A
191	Gapa tabsa	1.2	N 34° 31' 16.81" E 76° 29' 34.84"	Kargil	Nil	N/A
192	Shakar doo -11	1.1	N 34° 30' 50.69" E 76° 29' 35.93"	Kargil	Nil	N/A
193	Takmatan -1 Hagnis	0.7	N 34° 28' 46.89" E 76° 29' 51.02"	Kargil	Nil	N/A
194	Takmatan -11	0.6	N 34° 28' 35.22" E 76° 30' 11.48"	Kargil	Nil	N/A
195	Chourtan Chand -11	0.9	N 34° 33' 43.54" E 76° 29' 41.74"	Kargil	Nil	N/A
<b>Total PF Kargil</b>		<b>81.75</b>				
<b>Total Protected Forest</b>		<b>528.68</b>				

  
 Mohd Ali SFS  
 Divisional Forest Officer  
 Forest Division Kargil

**GOVERNMENT OF ARUNACHAL PRADESH  
DEPARTMENT OF ENVIRONMENT FOREST & CLIMATE CHANGE  
ITANAGAR**

No. FOR.143/PRO/2022/ 5827

Dated Itanagar, the 26<sup>th</sup> March/2024

To,

The Dr. Shobhita Agarwal,  
Assistant Inspector General of Forest (FPD)  
Ministry of Environment, Forests and Climate Change  
New Delhi-110003, Email: spd-moefcc@gov.in

**Sub: - Hon'ble NGT order dated 09.02.2024 in OA No. 129/2024 in the matter of Suo Motu Matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt. data shows" before NGT (PB), New Delhi-reg.**

Sir,

In response to your letter No.E.No.8/4/2024-FPD, Dated.27.02.2024, I am directed to submit here the following reports as below:-

- (i) As per ISFR 2019, the reported recorded forest areas by the state of Arunachal Pradesh are as follows:-  
Reserved forest area – 10,589 Sq.km.  
Protected forest area – 9,779 Sq.km.  
Unclassed forest area – 31,039 Sq.km.
- (ii) Further, as per ISFR 2019 forest cover inside recorded forest area/Green wash is 58931 Sq.km and forest cover outside recorded forest area/Green wash is 7,967 Sq.km
- (iii) The unclassified forest area does not come under administration of Department of Environment, Forest & Climate Change. It is majority customary land owned by the local tribal communities.
- (iv) For the State of Arunachal Pradesh, green wash boundary is used as proxy for recorded forest area as digitized boundaries of all recorded forest areas are not available. As per ISFR 2021, total forest cover of the State is 66,430.67 Sq.km (79.33%). As per same report, total green wash area is 58,680 Sq.km and outside green wash is 7,751 Sq.km.
- (v) In Arunachal Pradesh a total of 53450.4321 ha (0.8% of total forest cover as per ISFR 2021) of forest land is under unauthorized occupation mostly by local tribal population. Out of this 352.85 Sq.km area had been under encroachment before 2005.
- (vi) Intensive patrolling is done over forest areas by forest personnel to stop further encroachment. Illegal occupants in forest lands are evicted out as per provisions under Arunachal Pradesh (Ejectment of Unauthorized Persons from Reserved Forests) Rules, 2013 from time to time and actions are taken as per provisions under Assam Forest Regulation, 1891. Evictions are carried out in several areas against fresh encroachments. Plantations are taken up to reclaim the land which is evicted by the Department to restrict any further attempt of encroachment in the area.
- (vii) Government of Arunachal Pradesh is witnessing that there has been very meagre encroachment of forest land whereas most of the settlements and Jhum cultivation is carried out in unclassified forest areas. This unclassified forest area is used by local tribal communities primarily for Jhum cultivation, fuel, food & domestic timber requirements. These areas do not come under notified forests and hence are not administered by the Department. No forest

ote

land is allowed to be diverted for any non-forestry activity without prior approval from the Central Government under Forest Conservation Act, 1980.

Following measures are taken by the department to contain the encroachment of forest land:-

- 1) **Demarcation and digitization of forest boundaries** – Digitization of Forest boundaries are under process.

The details are as under:-

Sr. No.	Category of the Notified Forest Area.	Total Number	Digitized Number
1	Finally Notified Reserved Forest (RF)	60	Nil
2	Preliminary Notified Reserved Forest	32	Nil
3	Finally Notified Village Forest Reserve (VFR)	10	Nil
4	Preliminary Notified Village Forest Reserve	140	Nil
5	Finally Notified Anchal Forest Reserve (AFR)	10	Nil
6	Preliminary Notified Anchal Forest Reserve	16	Nil
7	National Parks	2	Nil
8	Wildlife Sanctuaries	13	Nil
	<b>Total</b>	<b>283</b>	<b>Nil</b>

- 2) **Strengthening infrastructure for forest protection** – Mobile squads are created at each Circle level for inspection and rapid response to illegalities reported in the divisions. Divisional protection squads are also created in vulnerable areas for intensified patrolling. Forest check gates are active in Assam border areas to detect any pilferage through porous borders between Arunachal and Assam. Some of the borders check gates are operated jointly by Forest and Police departments.
- 3) **Involving fringe area forest communities through Joint Forest Management Committees** – Joint Forest Management Committees and Village Forest Management Committees are already established in Arunachal Pradesh and local people in fringe villages are engaged in forestry activities like plantations drives in degraded forest areas, etc. Villages in the buffer zone of protected areas are provided with cooking gas, solar lighting, etc to reduce their dependence on forest areas. Periodic cattle vaccination drives are also carried out in fringe villages of Protected Areas.
- 4) **Eco Development Committees** – Eco development committees are being formed in fringe villages of Protected Areas. They will be engaged with the department for forest protection and ecotourism related activities.

Yours faithfully

(Samuel Changkija) IFS  
CCF (RE)

**GOVERNMENT OF KERALA**

Forest and Wildlife (C) Department

No.C1/46/2024-FWLD

27-03-2024, Thiruvananthapuram

From

Additional Chief Secretary to Government

To

Assistant Inspector General of Forests,  
Ministry of Environment , Forest and Climate Change,  
Indira Paryavaran Bhavan,  
AgniWing, 5th Floor,  
Jor Bagh Road,  
New Delhi-110003.

Sir,

Sub: F&WLD-Hon'ble NGT order dated 09/02/2024 in OA 129/2024 in the matter of Suo Motu matter in re:news item appearing in Decean Herald dated 05/01/2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows before NGT (PB) New Delhi - Action Taken Report furnishing - reg

Ref: Letter No E No.8/4/2024-FPD dated 26/02/2024 from Ministry of Environment, Forest and Climate Change

I am directed to invite your attention to the reference cited and inform you following report of forest land and forest encroachment in State of Kerala , **as per the order of the National Green Tribunal in O A No 129/2024 dated 09/02/2024.**

As per the administration report, the forest area under the Kerala Forest Department is 11531.139 sq.km at the close of the year 2021-22 and forms 29.67% of the total geographical area of the State (38863 sq.km) as against the National average of 23.24%. The extent of

encroachment as per the 2021-22 Administration Report of Kerala, Forest Department (latest published) is 5024.535 ha. Forest department is taking stringent action as per law for eviction and prosecution of encroachment cases.

Eviction of forest encroachments post 01.01.1977 has been declared as the policy of the State Government. As part of State Level Monitoring Committee framed as per the Government order No. (MS) 69/2002/F&WLD, dated 08.11.2002 and Circle Level Monitoring Committee framed as per the Government order No. (MS) 15/2003/F&WLD, dated 06.03.2003. Based on the above it is reported that the Forest Department is making earnest efforts for protecting the forest lands against encroachments.

Law and order problems associated with eviction of old encroachments and litigation's during junda construction are the major impediments faced by the department in mitigating these issues. Again digitization of forest boundaries in collaboration with revenue department is also in progress and GPS readings of forest boundary is also being attempted.

Yours Faithfully,



SHAJAN. A  
ADDITIONAL SECRETARY

For Additional Chief Secretary to Government.

संघ शासित प्रदेश दादरा एवं नगर हवेली, दमन एवं दीव  
Administration of Dadra and Nagar Haveli, Daman & Diu (U.T.)  
उप वन संरक्षक (प्रादेशिक) का कार्यालय  
Office of the Deputy Conservator of Forests (Territorial)  
सिलवासा/ Silvassa.

Phone No. : 0260 - 2963693

E-mail : dcft-dnh@nic.in

F. No. 8-1/55-FD/T/2018/629

Date: 27<sup>th</sup> March, 2024

To,

The Assistant Inspector General of Forests,  
(Forest Protection Division)  
Indira Paryavaran Bhawan,  
Agni Wing, 5<sup>th</sup> Floor,  
Jor Bagh Road  
New Delhi - 110 003.

Subject : Hon'ble NGT order dated 09.02.2024 in OA No. 129/2024 in the Suo Motu matter In re: News item appearing in Deccan Herald dated U05.01.2024 entitled "Forest land Five times Delhi's geographical, govt data shows" before NGT (PB), New Delhi.

Madam,

With reference to the subject mentioned above, the information sought in OA No. 129/2024 pertaining to U.T. of Dadra & Nagar Haveli and Daman & Diu is as follows:

1.	Dadra & Nagar Haveli	39.78 ha.
2.	Daman	0.00 ha.
3.	Diu	48.99 ha.
Total		88.77 ha.

This for your kind information please.

भवदीय /Yours faithfully

Digitally signed by  
RAJ THILAK SELVARAJ  
Date: 2024.03.28  
+113456 +05'30'

(S. Rajthilak, IFS)

उप वन संरक्षक(प्रादेशिक)/

Deputy Conservator of Forests, Territorial

दादरा एवं नगर हवेली(सं. प्र.) /

Dadra & Nagar Haveli

सिलवासा / Silvassa

Copy to:

1. The Chief Conservator of Forests, Dadra & Nagar Haveli and Daman & Diu for kind information please.
2. The Conservator of Forests, Dadra & Nagar Haveli and Daman & Diu for kind information please.

TIME BOUND  
MOST URGENT  
HON. NGT COURT MATTER



GOVERNMENT OF GOA  
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS  
FOREST DEPARTMENT  
VAN BHAWAN  
ALTINHO, PANAJI-GOA. 403001.

TEL No.0832-2492506

Email:dcfhq-forest.goa@nic.in

File No/1968 /FD/2023-24/02/38

Date: 02/04/2024

To.

Assistant Inspector General of Forests,  
Ministry of Environment, Forest and Climate Change  
Indira Paryavaran Bhawan,  
Agni Wing 5<sup>th</sup> Floor,  
Jor Bagh Road  
New Delhi-110003

Subject:- Hon'ble NGT order dated 09.02.2024 in OA No. 129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi -reg

Ref: Your Office letter dated 26/02/2024 (copy enclosed)

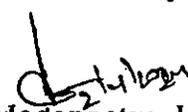
Sir,

I am directed to refer to your letter cited above and to inform that as per the records presently available with this Office, there is no encroachment reported in the notified Government forests areas, in the State of Goa.

However, certain claims under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 & Goa Land Revenue Code have been preferred over such Government notified forest areas and the same are presently under scrutiny and examination by the concerned Committees / relevant Authorities.

Yours faithfully,

Encl: As above.

  
(Aditya Madanpotra, IFS)  
Dy. Conservator of Forests,  
Head Quarters.

Dr. Shobhita A/

ACG (FPD)

3651/24

09/4/24

1) The Chief Conservator of Forests, Development, Altinho, Panaji-Goa, for information.

2) The O.S.D (Admin) to the Principal Chief Conservator of Forests, Altinho, Panaji-Goa.

3) The Conservator of Forests (Conservation) (Wildlife & Eco-Tourism), Altinho, Panaji-Goa for information.

Government of Manipur  
Office of the Principal Chief Conservator of Forests & HoFF  
Imphal, Manipur

No.3/14/2020/Forests

Imphal, the 17<sup>th</sup> April 2024

To:

The Addl. Chief Secretary (Forests, Evt & CC)  
Government of Manipur

Subject: Hon'ble NGT Order dated 09-02-2024 in O.A No:129/2024 in the matter of Suo-Mtu matter In Re: News item appearing in Deccan Herald dated 05-01-2024 titled "Forest land five times Delhi's geographical area under encroachment, Govt data shows" before NGT (PB), New Delhi-reg.

Sir,

In inviting a reference to 8/325/2024-For dated 12.03.2024 on the above subject I am to submit the factual status and action taken report on the encroachment in the Reserved Forests and Protected Forests of the State of Manipur for further necessary and onward submission to the Ministry of Environment, Forests and Climate Change, Government of India.

Further, it is requested that Learned Advocate Pukhrambam Ramesh Kumar, Standing Counsel for the State of Manipur, Supreme Court of India may be intimated to represent the Addl. Chief Secretary (Forests, Evt & CC), Government of Manipur who has been impleaded as Respondent No.21 in the case.

Enclosed: As above

Yours faithfully,

(S.S. Chhabra)

Principal Chief Conservator of Forests & HoFF  
Government of Manipur

Copy to:

1. Assistant Inspector General of Forests (Forest Protection Division), Ministry of Environment, Forests & CC, Government of India along with the report w.r.t his letter E.No.8/4/2024-FPD dt.26.02.2024. Email-fpd-moefcc@gov.in
2. Ld. Adv. Pukhrambam Ramesh Kumar, Standing Counsel for the State of Manipur, Supreme Court of India. Email-ramesh.pukhrambam@gmail.com

## **Factual status and Action taken report on the encroachment in the forest lands in the State of Manipur**

1. The total forest area of the State is 17,418 Sq. Km, out of which areas under Reserved Forest and Protected Forest are 984 Sq. Km and 4,171 Sq. Km constituting about 4.4% and 18.6% of the geographical area of the State respectively. The remaining 12,263 Sq. Km is classified as Unclassed Forests which constitute about 54.9% of the geographical area of the State.
2. Forest Department, Manipur has reported to MOEF & CC, Government of India vide letter No.8/75/2025/Forests dated 20.06.2019 that the total number of encroachers in the Reserved Forests and Protected Forests of the State as 5,596 occupying an area of 2213.82 Hectare (22,138.2 Sq. Km), which is about 0.43% of the total area of the Reserved Forests and Protected Forests of the State.

**A copy of the letter No.8/75/2025/Forests dated 20.06.2019 is appended as Annexure A/1.**

3. The Department has been taking actions to check and evict encroachers from the Reserved Forests and Protected Forests. Eviction of encroachers from RFs and PFs is a continuous process. From 24 October 2015 to 18 April 2023, the Department has evicted 413 encroachers and recovered an area of 75.59 hectare of Reserved Forest and Protected Forest lands from encroachment.

**Details of the encroachers evicted from the Reserved Forests and Protected Forests during the period is appended as Annexure A/2.**

4. Overlapping of records of revenue surveyed land falling within the forest areas, issuing of Patta/Jamabandi inside the forest land, recognition of village inside the forest lands, non-completion of settlement of rights under ERA, 2006, pending litigations in different courts etc are major impediments in the eviction drives taken up by the Department.
5. To settle the issue of overlapping records of lands by the Revenue Department and Forest Department, which is one of the major causes hurdling eviction of encroachers

from the Reserved Forest and Protected Forest, the State Government constituted a State Level Committee headed by the Chief Secretary, Manipur on 30.04.2020 with senior officers of the Revenue and Forest Department as members to look into the matters about overlapping of records on surveyed revenue villages and forest areas and to cause survey of these areas by using modern equipment and GIS technologies and to subsequently prepare digital maps.

Orders No.21/176/2017-R (Pt) dt. 30.04.2020 of the constitution of the Committee under the Chairmanship of the Chief Secretary, Manipur is appended as Annexure-A/3.

6. Joint Teams of the Deputy Commissioners and Divisional Forest Officers of each District and Forest Division initiated the survey work in a time-bound manner. By the end of March, 2023, joint surveys of 9 (nine) Reserved Forests and 3 (three) Protected Forests have been completed, maps prepared and signed by the concerned Deputy Commissioners and Divisional Forest Officers. Corresponding digital maps have also been prepared by using modern GIS applications. These maps have been re-verified and accorded necessary approval by the State Level Committee headed by the Chief Secretary, Government of Manipur. However, the joint survey works could not be continued since the violence broke out in the State, on 3<sup>rd</sup> May, 2023.
7. Along with the joint survey, the Forest Department also initiated an exercise for updating the number of encroachers in all the Reserved Forests and Protected Forests. However, the exercise has also been suspended due to the ongoing violence in the State. The exercise shall be resumed once the situation permits.
8. The Forest Department, Manipur has been taking all possible actions for the eviction of illegal encroachers from the Reserved Forest and Protected Forest of the State. Joint survey of the remaining Reserved Forests and Protected Forests and follow-up action for eviction of encroachers shall be resumed as soon as the normalcy is restored in the State.

Government of Manipur  
Office of the Principal Chief Conservator of Forests & HoFF  
Forest Department, Manipur

Ref.No.8/75/2015/Forests/463

Imphal, the 20<sup>th</sup> June, 2019

To,

S. Elamurugannan  
Assistant Inspector General of Forest (FPD)  
Email:-fpdmoef@gmail.com  
Telefax:011-24695459

Subject:- Information regarding Forest Protection.

Sir,

With reference to your letter No.17-1/2015-FPD, Dated 20<sup>th</sup> August, 2018 regarding submission of information relating to illegal felling of trees, encroachment, forest fire and staff position, please find enclosed herewith the required information pertaining to forest Department Manipur (Annexure-I to IV).

Enclosed: As above

Yours faithfully,

  
(Kereilhouyi Angami) 24/6/19

Principal Chief Conservator of Forests & HoFF  
Government of Manipur

## Annexure-I

Table 1: Details of Illegal Felling of Trees (2018-19)

Sl. No.	Name of District	No. of Cases detected	Details of Trees		No. of Cases disposed of	No. of cases pending in court
			No. of trees	Volume in Cubic metre		
1	Manipur State		During the year 2018-19, no case of illegal felling was reported. However, a total of 996.755 cum of timber was seized during the year and was disposed of through public auction.			

## Annexure-II

Table No.2: Details of Encroachment on Forest Land

Sl. No.	Name of District	No. of Cases detected	Total Area under encroachment (in ha)	No. of cases disposed of	Total area restored from encroachment	Balance Area under encroachment (in ha)
1	Bishnupur	49	23.21	164	164 number of encroachers evicted	
2	Senapati	682	344.00			
3	Kangpokpi	859	729.87			
4	Tamenglong	63	50.00			
5	Noney					
6	Churachandpur	1126	83.39			
7	Pherzawl	827	168.49			
9	Imphal East	1310	246.09			
10	Imphal West					
11	Tengnoupal	467	77.77			
12	Chandel	213	491.00			
13	Jiribam					
	<b>Total:</b>	<b>5596</b>	<b>2213.82</b>			

Evection process is in progress. Show Cause notice issued to many encroachers. Till date 164 encroachers evicted from Forest Land of the State (79 from Chingkheiching RF & Nongmaiching RF, 32 from Langol RF & 53 from Heingang RF). However, the eviction process could not be effected in totality and is hampered by Courts' Intervention, delay in processing due to Forest Rights Act, shortage of staffs, etc.

*[Signature]*  
24/6/19

**Details of encroachers evicted from Reserved Forests & Protected Forests in Manipur from 24.10.2015 to 18.04.2023**

Sl No	Name of RF/PF	Location	District	Division	No. of Encroachers evicted	Area evicted (Ha)	Date of eviction
1	Heingang RF	Along the foothill of Heingang RF	Imphal East	Central	64	0.41	24.10.2015
2	Langol RF	Lamlongel	Imphal West	Central	32	1.34	03.08.2016
3	Langol RF	Iroishemba	Imphal West	Central	26	0.26	10.08.2016
4	Nongmaiching RF	Awaching/Kobithabi	Imphal East	Central	74	4.21	02.07.2018
5	Chingkhelching RF	Chingkhelching (Panthou area)	Imphal East	Central	5	0.25	03.07.2018
6	Langol RF	Tarung area	Imphal West	Central	18	0.09	09.07.2019
7	Langol RF	Lamlongel	Imphal West	Central	3	0.61	24.04.2020
8	Langol RF	Warok (1 No.) & Punshileikal (1 No.)	Imphal West	Central	2	0.06	Oct-20
9	Khamenlok-Gwaltabi RF	Khamenlok-Gwaltabi RF	Kangpokpi	Central	16	9.70	21.11.2022
10	Langol RF	Langol Aying Leikal	Imphal West	Central	1	0.01	31.05.2022
11	Heingang RF	Near Pony Farm	Imphal East	Central	1	1.06	01.09.2022
12	Langol RF	Yumjaomanbi (2 Nos), Leimakhullen (1 No.) & Gulgallong (1 No.)	Imphal West	Central	4	0.08	09.09.2022
13	Waithou PF	Usolpokpi to Waithou Bazar	Thoubal	Thoubal	69	3.20	12.06.2022
14	Langol RF	ICAR Research Area	Imphal West	Central	1	0.01	25.09.2022
15	Kanglatongbi-Kangpokpi RF	Kanglatongbi-Kangpokpi RF (Unoccupied huts)	Kangpokpi	Kangpokpi	21	22.00	Aug-Nov,22
16	Kangchup-Chiru RF	Kangchup-Chiru RF	Kangpokpi	Kangpokpi	3	0.40	06.12.2022
17	Langol RF	Iroishemba	Imphal West	Central	2	0.02	13.02.2023
18	Churachandpur-Khoupum PF	K. Songjang	Noney	Noney	15	3.69	20.02.2023
19	Nongmaiching RF	Esing chalbi area	Imphal East	Central	21	25.60	22.02.2023
20	Langol RF	Lamlongel	Imphal West	Central	1	0.20	28.03.2023
21	Nongmaiching RF	Kobithabi area	Imphal East	Central	3	0.18	05.04.2023
22	Langol RF	Lamlongel	Imphal West	Central	29	1.58	11.04.2023
23	Langol RF	Khonghampat	Imphal West	Central	1	0.64	14.04.2023
24	Langol RF	Leimakhullen	Imphal West	Central	1	0.01	18.04.2023

TOTAL

413

75.59

52

3  
A/B

Government of Manipur  
Secretariat, Revenue Department

**ORDER BY THE GOVERNOR**  
Imphal, Dated 30<sup>th</sup> April, 2020

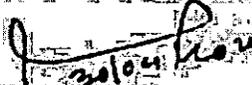
No.21/176/2017-RIP: As per the decision taken in the meeting chaired by Hon'ble Chief Minister, Manipur on 27<sup>th</sup> April, 2020, the Governor of Manipur is pleased to constitute the following Committee to address the pending issues of surveyed land falling within the Forest Reserve Areas in Manipur:-

- |   |                               |
|---|-------------------------------|
| 1. Chief Secretary, Manipur                       | - Chairman                    |
| 2. Addl Chief Secretary (Forest Department)       | - Member                      |
| 3. Principal Chief Conservator of Forests         | - Member                      |
| 4. Addl. Principal Chief Conservator of Forests   | - Member Secretary (Convenor) |
| 5. Commissioner (Revenue Department)              | - Member                      |
| 6. Shri Lenin Hijam (Additional Advocate General) | - Member                      |
| 7. Director (Tribal Development)                  | - Member                      |
| 8. Deputy Commissioner (IE/IW/Bpr/Kak/Tbl)        | - Member                      |
| 9. District Forest Officer (IE/IW/Bpr/Kak/Tbl)    | - Member                      |
| 10. Director, Settlement and Land Records         | - Member                      |
| 11. Director, Environment                         | - Member                      |

The terms of reference of the Committee shall be as follows:-

- a. The Committee shall examine the overlapping areas between the surveyed revenue villages and the Forest areas.
- b. The Committee shall recommend measures for resolving the overlapping areas within one month from the date of this order.

By Orders and in the name of the Governor,

  
(Y. Rajen Singh)

Joint Secretary (Revenue Department)  
Government of Manipur

Copy to:

1. The Secretary to Hon'ble Chief Minister, Manipur
2. PS to the Hon'ble Minister (Revenue Department)
3. Staff Officer to Chief Secretary, Government of Manipur
4. All members
5. Office file

**PRINCIPAL CHIEF CONSERVATOR OF FORESTS (HoFF) HARYANA**

C-18, Van, Bhawan Sector-6, Panchkula, Telephone No.: +91 172 2563988, Email : papccf@gmail.com

No: 35

Dated: 18/04/24

To

Dr. Sobhita Agarwal,  
Assistant Inspector General of Forests,  
Ministry of Environment, Forest and Climate Change,  
Indira Paryavaran Bawan, Jor Bagh Road,  
New Delhi.

Sub.: Hon'ble NGT Order dated 09.02.2024 in OA No. 129/2024 in the matter of Suo Moto matter In re: News item appearing in Decca Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt. data shows" before NGT (PB), New Delhi - reg.

\*\*\*\*\*

Please refer to your letter E. No. 8/4/2024-FPD dated 26.02.2024 on the above noted subject whereby the Hon'ble Tribunal has directed the State Government to file status report of encroachments on Forest land. Vide your office letter it was requested to provide the detailed factual status/ action taken report to the Ministry at the earliest.

In this regard, the desired information is enclosed for further needful action as may be required.

Encl. As above.

  
Principal Chief Conservator of Forests (HoFF),  
Haryana, Panchkula.

**STATUS REPORT OF ENCROACHMENTS ON FOREST LAND.**

**DEVELOPMENT CIRCLE**

Sr. No.	Name of Forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/Not	Action taken till date	Present Status of the Case
1.	Forest Complex, Pinjore, Upper and Lower Colony.	PF	Total area is 0.440 Hectare (1.088).	A Wholesale Tile Shop named Tile Bazaar has been built by the encroachment in the encroached area.	RFO, Project, Pinjore Complaint against the encroachment to SHO, Pinjore vide letter no. 18 dated 19-05-2022.	DFO, Research, Pinjore vide letter no. 118 dt. 02-05-2022, 165 dt. 11-05-2022, 210 dt. 18-05-2022, 284 dt. 24-05-2022, 307 dt. 27-05-2022 and 331 dt. 01-06-2022, written to the Deputy Commissioner, Panchkula to provide administrative assistance and to depute Duty Magistrate for removing illegal encroachment.	Pending in Civil Court Kalka. (CS/147/2022, Harpreet Singh VS. DFO, Research)

**Rohtak Division**

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
1	Bahu Akbarpur to Samar Gopalpur Road KM 3 to 4 R/side	PF	0.12	Nil	Yes	FOR No. 014/0374 Dated 28/07/2018	Evidence in Environment Court Kurukshetra

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
2	Drain no. 8 Marodhi Pull to Balamb pull L/side	PF	0.108	Nil	Yes	FOR No. 001/0905 Dated 25/12/2018	Environment Court Kurukshetra imposed Fine RS 15000/-
3	Drain no. 8 Marodhi Pull to Balamb pull L/side	PF	0.0896	Nil	Yes	FOR No. 002/0905 Dated 25/12/2018	Environment Court Kurukshetra imposed Fine RS 15000/-
4	Drain no. 8 Marodhi Pull to Balamb pull L/side	PF	0.0177	Nil	Yes	FOR No. 003/0905 Dated 25/12/2018	Environment Court Kurukshetra imposed Fine RS 15000/-
5	Drain no. 8 Marodhi Pull to Balamb pull R/side	PF	0.064	Nil	Yes	FOR No. 004/0905 Dated 25/12/2018	Environment Court Kurukshetra imposed Fine RS 15000/-
6	Drain no. 8 Marodhi Pull to Balamb pull R/side	PF	0.0384	Nil	Yes	FOR No. 005/0905 Dated 25/12/2018	Environment Court Kurukshetra imposed Fine RS 15000/-
7	Drain no. 8 Marodhi Pull to Balamb pull R/side	PF	0.092	Nil	Yes	FOR No. 006/0905 Dated 25/12/2018	Environment Court Kurukshetra imposed Fine RS 15000/-

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status-of the case
8	Rohtak Sonipat Road	PF	0.0021	Nil	Yes	FOR No 010/0385 Dated 23.12.2016	Evidence in environment Court Kurukshetra
9	Rohtak Gohana Road Km 14-15 R/side	PF	0.0292	Nil	Yes	FOR No 003/0384 Dated 23.01.2017	Evidence in environment Court Kurukshetra
10	Bhutiya Minor Road km 0-3 L/side	PF	0.0253	Nil	Yes	FOR No 082/0390 Dated 19.02.2014	Action is being taken

<b>Panipat Division</b>							
Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
1	Panipat Gohana road Km 5-6 right side	PF	0.0072	Access path to Dhaba	Yes	Under process	Under process
2	Panipat Gohana road Km 5-6 right side	PF	0.0056	Access path to Dhaba	Yes	Under process	Under process
3	Panipat Gohana road Km 7-8 right side	PF	0.009	Access path to Factory	Yes	Under process	Under process
4	Panipat Gohana road Km 7-8 right side	PF	0.00675	Access path to Factory	Yes	Under process	Under process

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
5	Panipat Gohana road	PF	0.024	Access path to Factory	Yes	Under process	Under process
6	Panipat Gohana road Km 15-16 left	PF	0.007	Access path to Washing Centre	Yes	Under process	Under process
7	Panipat Gohana road Km 15-16 left	PF	0.007	Access path to Washing Centre	Yes	Under process	Under process
8	Panipat Gohana road left side	PF	0.009775	Access path to Factory	Yes	Under process	Under process
9	Bhalsi Minor RD 5-6 right side	PF	0.002	Access path to Shop	Yes	Under process	Under process
10	Bhalsi Minor RD 5-6 right side	PF	0.004	Access path to Shop	Yes	Under process	Under process
11	Bhalsi Minor RD 3-4 right side	PF	0.0084	Access path to Shop	Yes	Under process	Under process
12	Bhalsi Minor RD 3-4 right side	PF	0.0095	Access path to Shop	Yes	Under process	Under process
13	Bhalsi Minor RD 3-4 right side	PF	0.00875	Access path to Shop	Yes	Under process	Under process
14	Bhalsi Minor RD 3-4 right side	PF	0.0096	Access path to Shop	Yes	Under process	Under process
15	Bhalsi Minor RD 3-4 right side	PF	0.0161	Access path to Shop	Yes	Under process	Under process
16	Bhalsi Minor RD 3-4 right side	PF	0.0072	Access path to Shop	Yes	Under process	Under process

85

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
17	Bhalsi Minor RD 3-4 right side	PF	0.0168	Access path to Shop	Yes	Under process	Under process
18	Bhalsi Minor RD 3-4 right side	PF	0.016	Access path to Shop	Yes	Under process	Under process
19	Bhalsi Minor RD 3-4 right side	PF	0.0149	Access path to Shop	Yes	Under process	Under process
20	Bhalsi Minor RD 3-4 right side	PF	0.008775	Access path to Shop	Yes	Under process	Under process
21	Gawalra P/L Sec.38	Sec.38	4.8386	Agricultural	Yes	Environment Court	Environment Court
22	Samalkha to Beholi Road Km 1 to 2 R/Side	PF	0.0024	Access path to Farm Land	Yes	Environment Court	Environment Court
23	Samalkha to Hathwala Road Km 0 to 2 L & R	PF	0.0032	Access path to Electric Pole	Yes	Environment Court	Environment Court
24	Nimbari to Bapoli Road	PF	0.00765	Access path to Factory	Yes	Under Process	Under Process
25	Nimbari to Bapoli Road	PF	0.0109	Access path to Factory	Yes	Under Process	Under Process
26	Bhapra to Garhi Chajju Road	PF	0.0015	Access path to Shop	Yes	Under Process	Under Process
27	G.T Road to Mahawati Road km 2 to 3	PF	0.0055	Access path to Factory	Yes	Under Process	Under Process
28	Samalkha to Chulkana Road km 2 to 3	PF	0.027	Access path to Dharam Kanta	Yes	Under Process	Under Process

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Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
29	Samalkha to Chulkana Road km 2 to 3	PF	0.0048	Access path to Wine Factory	Yes	Under Process	Under Process
30	Samalkha to Chulkana Road km 2 to 3	PF	0.0097	Access path to Private School	Yes	Under Process	Under Process
31	Nimbari to Bapoli Road	PF	0.0084	Access path to Factory	Yes	Under Process	Under Process
32	Nimbari to Bapoli Road	PF	0.0094	Access path to Factory	Yes	Under Process	Under Process
33	G.T Road to Jhattipur Road	PF	0.0175	Access path to Factory	Yes	Under Process	Under Process
34	G.T Road to Jhattipur Road	PF	0.0035	Access path to Factory	Yes	Under Process	Under Process
35	Kiwana to Mandi Road	PF	0.0075	Access path to Factory	Yes	Under Process	Under Process
36	Kiwana to Mandi Road	PF	0.011	Access path to Dhaba	Yes	Under Process	Under Process
37	Kiwana to Mandi Road	PF	0.0035	Access path to Factory	Yes	Under Process	Under Process
38	Nimbari to Bapoli Road	PF	0.0096	Access path to Factory	Yes	Under Process	Under Process
39	Nimbari to Bapoli Road	PF	0.0045	Access path to Factory	Yes	Under Process	Under Process
40	Nimbari to Bapoli Road	PF	0.01045	Access path to Factory	Yes	Under Process	Under Process
41	Nimbari to Bapoli Road	PF	0.0072	Access path to Dharam Kanta	Yes	Under Process	Under Process

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
42	G.T. Road to Jhattipur Road km 0 to 1	PF	0.004	Access path to Factory	Yes	Under Process	Under Process
43	G.T. Road to Jhattipur Road km 0 to 1	PF	0.00325	Access path to Factory	Yes	Under Process	Under Process
44	Nimbari to Bapoli Road	PF	0.0048	Access path to Factory	Yes	Under Process	Under Process
45	Nimbari to Bapoli Road	PF	0.0076	Access path to Factory	Yes	Under Process	Under Process
46	G.T. Road to Jhattipur Road km 0 to 1	PF	0.0065	Access path to Factory	Yes	Under Process	Under Process
47	Samalkha to Israna Road	PF	0.00552	Access path to Factory	Yes	Under Process	Under Process
48	Nimbari to Bapoli Road	PF	0.0027	Access path to Poltry Farm	Yes	Under Process	Under Process
49	Nimbari to Bapoli Road	PF	0.0091	Access path to Factory	Yes	Under Process	Under Process
50	Nimbari to Bapoli Road	PF	0.00805	Access path to Factory	Yes	Under Process	Under Process
51	Bapoli to Dadola Road	PF	0.00387	Access path to Factory	Yes	Under Process	Under Process
52	Bapoli to Dadola Road	PF	0.0035	Access path to Factory	Yes	Under Process	Under Process
53	Nimbari to Bapoli Road	PF	0.0225	Access path to Dharam Kanta	Yes	Under Process	Under Process
54	Bapoli to Dadola Road	PF	0.0018	Access path to Factory	Yes	Under Process	Under Process

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
55	Nimbari to Bapoli Road	PF	0.01125	Access path to Dharam Kanta	Yes	Under Process	Under Process
56	Bapoli to Goyala Khera Road	PF	0.00125	Access path to Marriage Place	Yes	Under Process	Under Process
57	Nimbari to Bapoli Road	PF	0.009	Access path to Shop	Yes	Under Process	Under Process
58	Nimbari to Bapoli Road	PF	0.0124	Access path to Dharam Kanta	Yes	Under Process	Under Process
59	Bapoli to Goyala Khera Road	PF	0.00427	Access path to Factory	Yes	Under Process	Under Process
60	Nimbari to Bapoli Road	PF	0.01317	Access path to Factory	Yes	Under Process	Under Process
61	Samalkha to Beholi Road	PF	0.0024	Access path to UHBVN	Yes	Under Process	Under Process
62	Nimbari to Bapoli Road	PF	0.0106	Access path to A/U Colony	Yes	Under Process	Under Process
63	Samalkha to Hathwala Road Km 0 to 2 L & R	PF	0.0115	Access path to Private School	Yes	Under Process	Under Process
64	Samalkha to Hathwala Road Km 0 to 2 L & R	PF	0.0112	Access path to Private School	Yes	Under Process	Under Process

Karnal Division							
Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
1	Jarifabad Link Drain (Shahpur to Jarifabad L/Side)	PF	0.2100 Ha.	Agriculture Land	Yes	32/307 18.04.2021	Environment Court Case Kurukshetra Next Date 30.04.2024
2	Jarifabad Link Drain (Shahpur to Jarifabad L/Side)	PF	0.0662 Ha.	Agriculture Land	Yes	37/307 27.04.2022	Environment Court Case Kurukshetra Next Date 30.04.2024
3	Karnal Assandh Road KM 17-18 L/Side	PF	0.0153 Ha.	Access	Yes	026/0309 18.02.2023	Environment Court Case Kurukshetra Next Date 01.05.2024
4	Karnal Assandh Road KM 11-13 R/Side	PF	0.0104 Ha.	Access	Yes	024/0309 19.11.2022	Environment Court Case Kurukshetra Next Date 14.05.2024
5	Karnal Assandh Road KM 11-13 R/Side	PF	0.008 Ha.	Access	Yes	023/0309 18.11.2022	Environment Court Case Kurukshetra Next Date 25.04.2024
6	Karnal Assandh Road KM 11-13 R/Side	PF	0.008 Ha.	Access	Yes	022/0309 18.11.2022	Environment Court Case Kurukshetra Next Date 16.04.2024
7	Karnal Assandh Road KM 11-13 L/Side	PF	0.0255 Ha.	Access	Yes	021/0309 8.11.2022	Environment Court Case Kurukshetra Next Date 20.04.2024

Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status of the case
8	Karnal Assandh Road KM 11-13 L/Side	PF	0.0046 Ha.	Access	Yes	020/0309 08.11.2022	Environment Court Case Kurukshetra Next Date 05.04.2024
9	Kachwa to Jatpura Road KM 0-1 L/Side	PF	0.0344 Ha.	Bijli Line/Poll	Yes	019/0331 25.08.2023	Environment Court Case Kurukshetra
10	G.T. Road KM 143-144	P.F	0.0144 Ha.	Access	Yes	15/325 29.12.2019	PC - 58/2021
11	G.T. Road KM 144-145	P.F	0.0294	Access	Yes	35/326 29.12.2019	PC - 55/2021
12	G.T. Road KM 132-33	P.F	0.0285Ha.	Access	Yes	37/326 30.12.2019	PC - 57/2021
13	G.T. Road KM 134-35	P.F	0.0350 Ha.	Access	Yes	38/326 30.12.2019	PC - 73/2021
14	G.T. Road KM 135-136	P.F	0.078 Ha.	Access	Yes	39/326 30.12.2019	PC - 74/2021
15	G.T. Road KM 136-137 L/S	P.F	0.0525 Ha.	Access	Yes	40/326 30.12.2019	PC - 61/2021
16	G.T. Road KM 136-137 L/S	P.F	0.0360 Ha.	Access	Yes	41/326 30.12.2019	PC - 62/2021
17	G.T. Road KM 136-137 L/S	P.F	0.0572 Ha.	Access	Yes	42/326 31.12.2019	PC - 72/2021
18	G.T. Road KM 134-135 R/S	P.F	0.0324 Ha.	Access	Yes	44/326 01.01.2020	PC - 63/2021
19	G.T. Road KM 135-136 R/S	P.F	0.0640 Ha.	Access	Yes	45/326 01.01.2020	PC - 59/2021

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Sr. No.	Name of forest area where encroachment is present	RF / PF / Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued of not Yes / No.	Action taken till date	Present status-of the case
20	G.T. Road KM 146-147 L/S	P.F	0.0385 Ha.	Access	Yes	12/324 01.01.2020	PC -64/2021
21	G.T. Road KM 148-149 L/S	P.F	0.0720 Ha.	Access	Yes	13/324 01.01.2020	PC -65/2021
22	G.T. Road KM 149-150 L/S	P.F	0.0364 Ha.	Access	Yes	14/324 01.01.2020	PC - 66/2021
23	G.T. Road KM 149-150 L/S	P.F	0.0459 Ha.	Access	Yes	15/324 01.01.2020	PC - 53/2021
24	G.T. Road KM 151-152 R/S	P.F	0.256 Ha.	Access	Yes	16/324 01.01.2020	PC - 71/2021
25	G.T. Road KM 151-152 R/S	P.F	0.0868 Ha.	Access	Yes	17/324 01.01.2020	PC - 69/2021
26	G.T. Road KM 149-150 R/S	P.F	0.0144 Ha.	Access	Yes	18/324 01.01.2020	PC - 68/2021
27	G.T. Road KM 149-150 R/S	P.F	0.0210 Ha.	Access	Yes	19/324 02.01.2020	PC 67/2021
28	G.T. Road KM 149-150 R/S	P.F	0.0440 Ha.	Access	Yes	20/324 02.01.2020	PC - 70/2021
29	G.T. Road KM 148- 149 R/S	P.F	0.0208 Ha.	Access	Yes	21/324 02.01.2020	PC - 56/2021

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Fatehabad Division							
Sr. No.	Name of Forest Area where encroachment is present	RF/ PF/ Unclassified Forest	Area Under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not YES/NO	Action taken till date	Present Status
1	Fatehabad Ratia Road KM 03 to 04, R/Side	Protected Forest	230 Sq. M	The department land has been finalized.	YES	PC Case is Filed before Environment Court Kurukshetra	Case is pending before Hon'ble Court
2	Munshiwala Minor RD 04 to 06, L/Side	Protected Forest	375 Sq. M	A tubewell has been installed on the department's land and a room has been constructed	YES	PC Case is Filed before Environment Court Kurukshetra	Case is pending before Hon'ble Court

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## Dadri Division

Sr. No.	Name of Forest Area where encroachment is present	RF/ PF/ Unclassified Forest	Area Under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not YES/NO	Action taken till date	Present Status
1	Naurangabass RF	RF	2.391	Non Forestry (Agriculture and Government Primary School)	No	Fresh instruction issued to Range Forest officer for removal of encroachment.	Nil

## Bhiwani Division

Sr. No.	Name of Forest Area where encroachment is present	RF/ PF/ Unclassified Forest	Area Under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not YES/NO	Action taken till date	Present Status
1	Haluwas Mr.	PF	0.226314	Nil	Yes	FOR. No. 002/0681 Dated. 09.12.2019	Evidence in environment Kurukshetra

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Sr. No.	Name of Forest Area where encroachment is present	RF/ PF/ Unclassified Forest	Area Under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not YES/NO	Action taken till date	Present Status
2	Dhanana to Sisar-Badesra Road	PF	0.0061	Nil	Yes	FOR. No. 043/0685 Dated. 23.06.2021	Evidence in environment Kurukshetra
3	Bhiwani-Meham Road Km 08-09 R/S	PF	0.15	Nil	Yes	FOR. No. 008/0735 Dated. 10.08.2023	PC is being prepared.
4	Bhiwani-Meham Road Km 08-09 R/S	PF	0.15	Nil	Yes	FOR. No. 011/0735 Dated. 07.11.2023	PC is being prepared.
5	Delhi-Hisar Road Km 116-117	PF	0.0388	Nil	Yes	FOR. No. 054/0680 Dated. 11.08.2023	PC is being prepared.
6	Tosham	UCF	11.73	Nil	Yes	CWP 11649, 11827 & 11818 of 2014 esa fnukad 24-08-2015 dks ekuuh; mPp U;;ky; }kjk Status Quo ds vkns'k gSA	Pending

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Sr. No.	Name of Forest Area where encroachment is present	RF/ PF/ Unclassified Forest	Area Under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not YES/NO	Action taken till date	Present Status
7	Tosham	UCF	5.2	Nil	Yes	dCtk NqMokus gsrw mik;qDr] fHkokuh }kjk M;wVh eftLV <sup>a</sup> sV fu;qDr fd;k gqvk gSA	Pending
8	Tosham	PF	0.50	Nil	Yes	dCtk NqMokus gsrw PP Act 1971 ds rgr SDM Tosham ds U;k;ky; esa dsl nk;j fd;k gqvk gSA	Pending
9	gkaih& fHkokuh IM+d fd0eh0 ck;s rjQA	PF	0.02	Nil	Yes	For No. 009/0707 dated 31.01.2022	Evidence in Environment Kurukshetra
10	cokuh [ksMk ls rks'kke IM+d fd0eh0 6 ls 7 ck;s rjQ	PF	0.01	Nil	Yes	For No. 008/0707 dated 28.1.2021	Evidence in environment Kurukshetra

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11	[kkud	UCF	0.1785	Nil	Yes	For No. 069/0707 dated 24.02.2022	Evidence in environment Kurukshetra
12	Loharu	UCF	53.5725	Nil	Yes	Court Case in Civil Court Loharu	Arguments for Stay Application
<b>Sr. No.</b>	<b>Name of Forest Area where encroachment is present</b>	<b>RF/ PF/ Unclassified Forest</b>	<b>Area Under encroachment in Hectares</b>	<b>Present non-forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not YES/NO</b>	<b>Action taken till date</b>	<b>Present Status</b>
13	Bairan	UCF	0.6125	Nil	No	Nil	Nil
14	Bisalwas	UCF	0.495	Nil	Yes	Court Case in Civil Court Loharu	Arguments for Stay Application
15	Nakipur	UCF	10.545	Nil	Yes	Court Case in Civil Court Loharu	Arguments for Stay Application
16	Akbarpur	UCF	2.8175	Nil	Yes	Court Case in Civil Court Loharu	Plaintiff Evidence
17	Loharu	RF	1	Nil	Yes	SDM Court Loharu	Possession Proceedings
18	Hisar Miran Road	PF	0.0608	Nil	Yes	For No. 090/0708 dated 21.12.2023	Evidence in environment Kurukshetra

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19	Tosham Behal Road	PF	0.014	Nil	Yes	For No. 087/0710 dated 25.12.2023	Evidence in environment Kurukshetra
20	Hisar Rajgarh Road	PF	0.001	Nil	Yes	For No. 052/0717 dated 07.02.2024	Encroachment removed.

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Sirsa Division							
Sr. No.	Name of Forest Area where encroachment is present	RF/ PF/ Unclassified Forest	Area Under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not YES/NO	Action taken till date	Present Status
1	BMB Canal Rd 440-446R/Side	PF	0.365	Nil	Yes	FOR No. 059/0856 Dated 05-10-2020	Pending is Environment Court, Kurukshetra
2	BMB Canal Rd 440-446R/Side	PF	0.395	Nil	Yes	FOR NO 060/0856 Dated 05-10-2020	Pending is Environment Court, Kurukshetra
3	BMB Canal RD 432-434R/Side	PF	0.131	Nil	Yes	FOR NO.061/0856 Dated 20-11-2020	Pending is Environment Court Kurukshetra
4	Dabwali to Rania Road km 7-8R/side	PF	0.023	Nil	Yes	FOR NO. 099/0860 Dated 30-06-2022	Pending is Environment Court Kurukshetra

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5	Kalanwali-Dabwali road	PF	1.0269	Nil	Yes	FOR NO.007/0885 Dated 12-07-2017	Pending is Environment Court Kurukshetra
6	DHS road km	PF	1.09	Nil	Yes	FOR NO. 076/0871Dated 14/09/2020	Pending is Environment Court Kurukshetra
<b>Sr. No.</b>	<b>Name of Forest Area where encroachment is present</b>	<b>RF/ PF/ Unclassified Forest</b>	<b>Area Under encroachment in Hectares</b>	<b>Present non- forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not YES/NO</b>	<b>Action taken till date</b>	<b>Present Status</b>
7	Sirsa to Rania Road km 18 to 19 R/Side	PF	0.14	Nil	Yes	FOR NO . 014/0873 Dated 08-01-2027	Pending is Environment Court Kurukshetra
8	Banmandori Distry	PF	0.0288	Nil	Yes	FOR NO. 065/0863 Dated 16/11/2018	Pending is Environment Court Kurukshetra

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Hisar Division							
<b>Sr. No.</b>	<b>Name of Forest Area where encroachment is present</b>	<b>RF/ PF/ Unclassified Forest</b>	<b>Area Under encroachment in Hectares</b>	<b>Present non- forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not YES/NO</b>	<b>Action taken till date</b>	<b>Present Status</b>

1	Chaudhriwas-Gorchi Road Km 1.8-2.07 R/Side	PF	0.0289 Ha.	eyck iM+k gSA	Yes	Case Submitted to Environment Court Kurukshetra	Case is Pending Next Date 15-07-2024
2	Chaudhriwas-Gorchi Road Km 2.7-3. R/Side	PF	0.0307 Ha.	eyck iM+k gSA	Yes	Case Submitted to Environment Court Kurukshetra	Case is Pending Next Date 15-07-2024
3	Chaudhriwas-Gorchi Road Km 3.5-4. L/Side	PF	0.0285 Ha.	eyck iM+k gSA	Yes	Case Submitted to Environment Court Kurukshetra	Case is Pending Next Date 15-07-2024
<b>Sr. No.</b>	<b>Name of Forest Area where encroachment is present</b>	<b>RF/ PF/ Unclassified Forest</b>	<b>Area Under encroachment in Hectares</b>	<b>Present non-forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not YES/NO</b>	<b>Action taken till date</b>	<b>Present Status</b>
4	Chaudhriwas-Gorchi Road Km 3-4 L/Side	PF	0.0286 Ha.	eyck iM+k gSA	Yes	Case Submitted to Environment Court Kurukshetra	Case is Pending Next Date 15-07-2024
5	Chaudhriwas-Gorchi Road Km 2.5-3.2 L/Side	PF	0.0172 Ha.	eyck iM+k gSA	Yes	Case Submitted to Environment Court Kurukshetra	Case is Pending Next Date 15-07-2024
6	Hisar Bypass Road Km 176-177 L/Side	PF	0.0182 Ha.	eyck iM+k gSA	Yes	Case Submitted to Environment Court Kurukshetra	Case is Pending Next Date 02-05-2024
7	Hisar Bypass Road Km 176-177 L/Side	PF	0.0737 Ha	eyck iM+k gSA	Yes	Case Submitted to Environment Court Kurukshetra	Case is Pending Next Date 02-04-2024
8	Balsamand Branch RD 85-98 R/Side	pf	0.0156 Ha.	4 No. Rain Shelter Huts	Yes	Issued The Notice	Notice is Issued on 12-02-2024 and 29-02-2024

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# 147 Nuh Division

Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
1	Kameda bundh	PF	2100 sq m	yes	yes	PC No. 8 FPJ 2019-20	Pending in SEC. Court
2	Ferozpur jhirka	PF	6400 sq m	no	yes	PC No.2,3,4,5,6,7,8,9 FPJ 2020-21	Demolished in 2023-24
Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
3	Biwan	PF	200 sq m	no	yes	PC No. 29,39 FPJ 2020-21	Demolished in 2023-24
4	Biwan	PF	304 sq m	yes	yes	PC No. 6,7 FPJ 2021-22	Pending in SEC. Court
5	Maholi	PF	9500 sq m	no	no	Demolished after notice in 2023-24	-
6	Gysaniabas	PF	6000 sq m	no	no	Demolished after notice in 2023-24	-
7	Kolgaon	PF	290 sq m	yes	yes	FOR No. 093/0546, 094/0546, 095/0546, 2023-24	Pending
8	Saimirbas	PF	100 sq m	yes	yes	FOR No. 096/0546 2023-24	Pending
9	Reegarh	PF	200 sq m	yes	yes	FOR No. 67/25, 68/25, 2023-24	Pending
10	Ferozpur jhirka	PF	190 sqm	yes	yes	FOR No. 77/22, 78/22 2023-24	Pending
11	Nalhar	PF	0.0045	Hut	Yes	Prosecution case 9 N of 2020-21	Pending in Special Environment Court Faridabad

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12	GA Road KM 53-54 L/Side	PF	0.0050	Rasta	Yes	Prosecution case 3 N of 2020-21	Pending in Special Environment Court Faridabad
13	GA Road KM 53-54 L/Side	PF	0.0054	Rasta	Yes	Prosecution case 4 N of 2020-21	Pending in Special Environment Court Faridabad
14	GA Road KM 53-54 L/Side	PF	0.0040	Rasta	Yes	Prosecution case 5 N of 2020-21	Pending in Special Environment Court Faridabad
15	GA Road KM 53-54 L/Side	PF	0.0040	Rasta	Yes	Prosecution case 6 N of 2020-21	Pending in Special Environment Court Faridabad
<b>Sr.No.</b>	<b>Name of forest Area where encroachment is present</b>	<b>RF/PF/ Unclassed Forest</b>	<b>Area under encroachment in Hectares</b>	<b>Present non-forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not Yes/No</b>	<b>Action Taken till date</b>	<b>Present Status of the case</b>
16	GA Road KM 53-54 L/Side	PF	0.0042	Rasta	Yes	Prosecution case 7 N of 2020-21	Pending in Special Environment Court Faridabad
17	GA Road KM 50-51 L/Side	PF	0.0968	Rasta	Yes	Prosecution case 11 N of 2020-21	Pending in Special Environment Court Faridabad
18	Hodal-Nuh Road Km to 30 to 31 L/side	PF	0.0180	Rasta	Yes	Prosecution case 1 N of 2018-19	Pending in Special Environment Court Faridabad
19	Kot Nuh Road to Ujina Road	PF	0.0474	Rasta	Yes	Prosecution case 1 N of 2019-20	Pending in Special Environment Court Faridabad
20	GA Road KM 35 to 36 L/side	PF		Rasta	Yes	Prosecution case 9 N of 2019-20	Pending in Special Environment Court Faridabad
21	PSR Road KM 39 to 40 L/side	PF	0.0224	Rasta	Yes	FOR No. 068/0541	Prosecution case under process
22	PSR Road KM 51 to 52 R/Side	PF	0.0525	Rasta	Yes	Prosecution case 18 N of 2019-20	Pending in Special Environment Court Faridabad

23	PSR Road KM 49 to 50 R/side	PF	0.0490	Rasta	Yes	Prosecution case 39 N of 2023-24	Pending in Special Environment Court Faridabad
24	PSR Road KM 50 to 51 R/side	PF	0.0600	Rasta	Yes	FOR No. 082/0543	Prosecution case under process
25	PSR Road KM 37 to 38 R/side	PF	0.0189	Rasta	Yes	Prosecution case 17 N of 2019-20	Pending in Special Environment Court Faridabad
26	PSR Road	PF	0.0110	Rasta	Yes	Prosecution case 21 N of 2023-24	Pending in Special Environment Court Faridabad
<b>Sr.No.</b>	<b>Name of forest Area where encroachment is present</b>	<b>RF/PF/ Unclassed Forest</b>	<b>Area under encroachment in Hectares</b>	<b>Present non-forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not Yes/No</b>	<b>Action Taken till date</b>	<b>Present Status of the case</b>
27	PSR Road	PF	0.0042	Rasta	Yes	Prosecution case 12 N of 2023-24	Pending in Special Environment Court Faridabad
28	PSR Road	PF	0.0072	Rasta	Yes	Prosecution case 18 N of 2023-24	Pending in Special Environment Court Faridabad
29	PSR Road	PF	0.0077	Rasta	Yes	Prosecution case 17 N of 2023-24	Pending in Special Environment Court Faridabad
30	Tauru-Pataudi Road KM 4-5 R/side	PF	0.0170	Rasta	Yes	Prosecution case 03 N of 2021-22	Pending in Special Environment Court Faridabad
31	Dhidhara-Jorashi Road KM 6-7 R/side	PF	0.0080	Rasta	Yes	Prosecution case 37 N of 2023-24	Pending in Special Environment Court Faridabad
32	MES Road Km 5-6 L/Side	PF	0.0099	Rasta	Yes	Prosecution case 34 N of 2023-24	Pending in Special Environment Court Faridabad
33	Tauru-Pataudi Road KM 6-7 L/side	PF	0.0054	Rasta	Yes	Prosecution case 40 N of 2023-24	Pending in Special Environment Court Faridabad

34	Dalawas Approach Road	PF	0.0025	Rasta	Yes	FOR NO. 043/09	Prosecution case under process .
35	Jalapur Sohna	PF	0.4800	Recently Encroachment Detected in Demarcation	No	vfrdze.k eqDr djus gsrq M;wVh eftLV <sup>a</sup> sV fu;qDr djokus ckjs dk;Zokgh dh tk jgh gSA	Notice issued to the Encroachers
36	Mohammadpur Ahir	PF	1.8200	Recently Encroachment Detected in Demarcation	No	vfrdze.k eqDr djus gsrq M;wVh eftLV <sup>a</sup> sV fu;qDr djokus ckjs dk;Zokgh dh tk jgh gSA	Notice issued to the Encroachers
<b>Sr.No.</b>	<b>Name of forest Area where encroachment is present</b>	<b>RF/PF/ Unclassed Forest</b>	<b>Area under encroachment in Hectares</b>	<b>Present non-forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not Yes/No</b>	<b>Action Taken till date</b>	<b>Present Status of the case</b>
37	Gangani Sarai	PF	3.8000	Recently Encroachment Detected in Demarcation	No	vfrdze.k eqDr djus gsrq M;wVh eftLV <sup>a</sup> sV fu;qDr djokus ckjs dk;Zokgh dh tk jgh gSA	Notice issued to the Encroachers
38	Bhango	PF	0.2000	Recently Encroachment Detected in Demarcation	No	vfrdze.k eqDr djus gsrq M;wVh eftLV <sup>a</sup> sV fu;qDr djokus ckjs	Notice issued to the Encroachers

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						dk;Zokgh dh tk jgh gSA	
39	Kota Khandewla	PF	4.6000	Recently Encroachment Decteded in Demarcation	No	vfrdze.k eqDr djus gsrq M;wVh eftLV <sup>a</sup> sV fu;qDr djokus ckjs dk;Zokgh dh tk jgh gSA	Notice issued to the Encroachers
40	Chahlka	PF	3.5000	Recently Encroachment Decteded in Demarcation	No	vfrdze.k eqDr djus gsrq M;wVh eftLV <sup>a</sup> sV fu;qDr djokus ckjs dk;Zokgh dh tk jgh gSA	Notice issued to the Encroachers
41	Khori Kalan	Aravali Plantation	0.6694	Recently Encroachment Decteded in Demarcation	Yes	vfrdze.k eqDr djus gsrq M;wVh eftLV <sup>a</sup> sV fu;qDr djokus ckjs dk;Zokgh dh tk jgh gSA	Notice issued to the Encroachers

## Rewari Division

Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
1.	Gurdas Majra Rd. Km 1-2, L/Side	PF	0.041	-	Yes	DR No. 7596/126 Dated 04/12/2019	Pending in Environmental Court, Faridabad
2.	Rewari-Narnaul Rd. Km 1-2, R/Side	PF	0.03	-	Yes	DR No. 012/0646 Dated 19/09/2019	Pending in Environmental Court, Faridabad
3.	Maseet Bundh Km 0-1	PF	0.025	-	Yes	DR No. 056/0666 Dated 08/06/2020	Pending in Environmental Court, Faridabad
4.	Rewari-Mahendragarh Rd. Km 8-9, L/Side	PF	0.009	-	Yes	DR No. 051/0661 Dated 17/12/2021	Pending in Environmental Court, Faridabad
5.	Kund-Behror Rd. Km 0-1, R/Side	PF	0.0065	-	Yes	DR No. 005/0662 Dated 04/03/2022	Pending in Environmental Court, Faridabad
6.	Basdudha App. Rd. Km 0-1, R/Side	PF	0.003	-	Yes	DR No. 007/0662 Dated 04/03/2022	Pending in Environmental Court, Faridabad
7.	Rewari-Mahendragarh Rd. Km 27-28, R/Side	PF	0.0231	-	Yes	DR No. 083/0665 Dated 29/08/2022	Pending in Environmental Court, Faridabad
8.	Rewari-Mahendragarh Rd. Km 20-21, R/Side	PF	0.035	-	Yes	DR No. 084/0665 Dated 15/09/2022	Pending in Environmental Court, Faridabad
9.	Kalka-Mandhiya Rd. Km 1-3, R/Side	PF	0.018	-	Yes	DR No. 078/0672 Dated 21/08/2023	Encroachment not Removed
10	Rewari-Garhi Bolni Rd. Km 4-5, L/Side	PF	0.0056	-	Yes	DR No. 083/0672 Dated 18/12/2023	Encroachment not Removed

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Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
11	Mohdinpur-Nainsukhpura Rd. Km 0-3, L/Side	PF	0.115	-	Yes	DR No. 6686/117 Dated 21/08/2023	Encroachment not Removed
12	Mundi-Govindpuri Rd. Km 0-1, L/Side	PF	0.0072	-	Yes	DR No. 036/0674 Dated 04/09/2023	Encroachment not Removed
13	Mundi-Govindpuri Rd. Km 0-1, R/Side	PF	0.012	-	Yes	DR No. 047/0674 Dated 25/12/2023	Encroachment not Removed
14	Dharuhera-Nandrapur Bass Rd. Km 0-2, L/Side	PF	0.0225	-	Yes	DR No. 8821/139 Dated 09/11/2023	Encroachment not Removed
15	PSR Rd. Km 65-66, L/Side	PF	0.05	-	Yes	DR No. 9057/141 Dated 25/07/2023	Encroachment not Removed
16	Rewari-Narnaul Rd. Km 10-11	PF	0.0055	-	Yes	DR No. 9454/145 Dated 02/07/2016	Pending in Environmental Court, Faridabad
17	Rewari-Garhi Bolni Rd. Km 5-6 R/Side	PF	0.0117	-	Yes	DR No. 6876/119 Dated 09/10/2022	Pending in Environmental Court, Faridabad

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## Mahendergarh Division

Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
1	Sihma to Kanina Road Km. 20-21	-	49 m3	-	Yes	014/0593 dated 13-10-2021	-
2	Sihma to Kanina Road Km. 20-21	-	64 m3	-	Yes	013/0593 dated 13-10-2021	-
3	Sihma to Kanina Road Km. 20-21	-	39 m3	-	Yes	012/0593 dated 13-10-2021	-
4	Sihma to Kanina Road Km. 20-21	-	94.5 m3	-	Yes	015/0593 dated 13-10-2021	-
5	Mahendergarh-Kanina road km 3-4 L/Side	-	8.43 m3	-	Yes	021/0588 dated 29/09/2021	-
6	Rata Dist. Km 4-5 L/R Side	-	702M3	-	Yes	050/0600 Dated 27-11-2021	-
7	Shima- Kanina Road Km. 21-22 L/Side	-	5 m3	-	Yes	095/0602 dated 17-05-2021	-
8	M/Garh Kanina Road Km. 13-14 L/Side	-	24 m3	-	Yes	096/0602 dated 17-05-2021	-
9	Shima- Kanina Road Km. 19-20 L/Side	-	64 m3	-	Yes	097/0602 dated 17-05-2021	-
10	Shima- Kanina Road Km. 28-29 L/Side	-	80 m3	-	Yes	098/0602 dated 17-05-2021	-
11	Shima- Kanina Road Km. 19-20 L/Side	-	18 m3	-	Yes	099/0602 dated 17-05-2021	-
12	Shima- Kanina Road Km. 20-21 L/Side	-	21 m3	-	Yes	018/0604 dated 17-05-2021	-

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Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
13	M/Garh Kanina Road Km. 13-14	-	73.36 m3	-	Yes	064/0602 dated 02-11-2020	-
14	M/Garh Kanina Road Km. 9-10	-	80.69 m3	-	Yes	065/0602 dated 02-11-2020	-
15	Buchawas Pathera road Km. 0-1	-	48.38 m3	-	Yes	066/0602 dated 03-11-2020	-
16	Buchawas Pathera road Km. 2-3	-	36.34 m3	-	Yes	069/0602 dated 07-11-2020	-
17	M/Garh Kanina Road Km. 13-14	-	26.41 m3	-	Yes	067/0602 dated 03-11-2020	-
18	M.garh to Satnali road, km 9-10 R/S	-	544 m3	-	Yes	066/0616 dated 05-09-2020	-
19	M.garh to Satnali road, km	-	180 m3	-	Yes	033/0610 dated 12-07-2020	-
20	Kanina	-	20.5 m3	-	Yes	085/0608 dated 08-02-2024	-
21	Salimabad	-	804 Sqm	-	Yes	068/0588 dated 28-01-2024	-

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<b>Gurugram Division</b>							
<b>Sr.No.</b>	<b>Name of forest Area where encroachment is present</b>	<b>RF/PF/ Unclassed Forest</b>	<b>Area under encroachment in Hectares</b>	<b>Present non-forestry use of the land under encroachment</b>	<b>Whether Offence Report issued or not Yes/No</b>	<b>Action Taken till date</b>	<b>Present Status of the case</b>
1	Khuntpuri App. Road Km 1-2 L/Side (PF)	PF	0.008	Yes	Yes	Notice issued	Notice issued
2	PSR Road	PF	0.005	Yes	Yes	Notice issued	Notice issued
3	Ishaki App. Road KM 0 to tail L/R Side	PF	0.0468	Yes	Yes	Notice issued	Notice issued
4	Sohna RF	RF	1.78	Yes	Yes	Notice issued & Issued letter of Demarcation	Demarcation pending
5	Sarbasirpur RF	RF	0.658	Yes	Yes, Chalked DR No. 22930/230 dated 05.02.2020	PC No. 2H/2020-21 has already been filed in Hon'ble SEC Faridabad	Case No. COMA-1579/2020 is under trial in Hon'ble SEC Faridabad and next date fixed for 15.07.2024

## Faridabad Division

Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
1	Devender Gupta S/o Lala Rattan, Village Machgar	PF	0.042	Yes	Yes	26.12.2018	Case submitted in Environment Court. Case decided on dated 09.12.2019 Fine 20000/-
2	Giri raj S/o Sukhan Lal, Village Machgar	PF	0.0158	Yes	Yes	23.11.2018	Case submitted in Environment Court. Case decided on dated 09.12.2019 Fine 20000/- 10 trees
3	Shyam Lal Baisla, Royal Global School, Village Ballabgarh, Tigaon Mamjhawali road , Sector 106	PF	0.0044	Yes	Yes	29.03.2017	Due to time bar pending in departmental inquiry
4	Prem Parkash Village Mujeri Faridabad International School, Sector 106	PF	0.0186	Yes	Yes	29.03.2017	Due to time bar pending in departmental inquiry
5	Gurgaon Feeder	PF	0.213	Construction of Hut	Yes	PC Case	Removed

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Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
6	D.M Road	PF	0.033	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
7	D.M Road	PF	0.002	Construction of Ramp	Yes	PC Case	Land Diverted due to metro line project
8	D.M Road	PF	0.013	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
9	D.M Road	PF	0.012	Construction of Ramp	Yes	PC Case	Land Diverted due to metro line project
10	D.M Road	PF	0.012	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
11	D.M Road	PF	0.01	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
12	D.M Road	PF	0.012	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
13	Gurgaon Feeder	PF	0.0081	Construction of Hut	Yes	PC Case	Removed
14	D.M Road	PF	0.0066	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
15	D.M Road	PF	0.0094	Construction of Path	Yes	PC Case	Land Diverted due to metro line project

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Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
16	D.M Road	PF	0.0046	Construction of Ramp	Yes	PC Case	Land Diverted due to metro line project
17	D.M Road	PF	0.007	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
18	D.M Road	PF	0.0063	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
19	D.M Road	PF	0.0067	Construction of Path	Yes	PC Case	Land Diverted due to metro line project
20	Faridabad Tigaon Road	PF	0.28	Construction of Path	Yes	PC Case	Forest Land Diverted
21	Chhainsa Distributry	PF	0.14	Construction of Path	Yes	PC Case	Currently used
22	Faridabad Jasana Road	PF	0.015	Construction of Path	Yes	PC Case	Currently used
23	NIT Faridabad to Badkhal Bundh road	PF	0.04	Use as Pakka Rasta	Yes	Compensation Case	Rasta Currently used
24	Sarai Khawaja to Ankhir Road	PF	0.1165	Use as Pakka Rasta	Yes	PC Case	Rasta Currently used
25	Ankhir to Dr. Karan singh Shooting Range Road	PF	0.0365	Construction of Dhaba	Yes	PC Case	Demolished
26	D.M Road to Pali Badkhal Road	PF	0.0036	Construction of Wine shop	Yes	PC Case	Currently used

Sr.No.	Name of forest Area where encroachment is present	RF/PF/ Unclassed Forest	Area under encroachment in Hectares	Present non-forestry use of the land under encroachment	Whether Offence Report issued or not Yes/No	Action Taken till date	Present Status of the case
27	K.C Badkhal Road	PF	0.04	constuction of Ramp of Shop	Yes	PC Case	Currently used
28	K.C Badkhal Road	PF	0.03	constuction of Ramp of Shop	Yes	PC Case	Currently used
29	K.C Badkhal Road	PF	0.03	constuction of Ramp of Shop	Yes	PC Case	Currently used
30	K.C Badkhal Road	PF	0.044	constuction of Ramp of Shop	Yes	PC Case	Currently used
31	K.C Badkhal Road	PF	0.01	constuction of Ramp of Shop	Yes	PC Case	Currently used
32	K.C Badkhal Road	PF	0.03	constuction of Ramp of Shop	Yes	PC Case	Currently used
33	Badkhal Surajkund Road	PF	0.1875	Construction of approach Road	Yes		Currently used
34	D.M Road to Pali Badkhal Road	PF	0.0036	Construction of Shop	Yes	PC Case	Currently used
35	Badkhal Surajkund Road	PF	0.01	Fixing of interlocking tiles	Yes	PC Case	Currently used
36	Badkhal Surajkund Road	PF	0.018	Fixing of interlocking tiles	Yes	PC Case	Currently used

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# 161 Ambala Division

Sr. No.	Name of Forest area where encroachment in present	PF/RF/ Unclassed Forest	Area under Encroachment in Hectares	Presnt non-forestry use of the land under Encroachment	Whether Offence Report issued or Not Yes/No	Action taken till date	Present status of the case
	GT Road to Alexendra Road Km 0-0.8	PF	0.15	Yes	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	Next Hearing date 23-04-2024
	GT Road to Alexendra Road Km 0-0.8	PF	0.02	Yes	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	Next Hearing date 23-04-2024
	Police Line Road	PF	0.41	Yes	Yes	dsl esa fu'kkunsgH djokbZ tkuh gSA	—
	Police Line Road	PF	0.11	Yes	Yes	dsl esa fu'kkunsgH djokbZ tkuh gSA	—
	G.T Road Km 196 to 196/360 L/side	PF	0.04	Yes	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	Next Hearing Date 13-05-2024
	G.T Road Km 196 to 196/560 L/side	PF	0.03	Yes	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	Next Hearing Date 13-05-2024
	GT Road to Dadyana Road Km 0 to tail	PF	0.01	Yes	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	Next Hearing Date 03.-07-2024
	G.T Road Km 192/140 to 192/151 R/side	PF	0.01	Yes	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	Next Hearing Date 27-05-2024
	GT Road Km 192/200 to 192/211 R/side	PF	0.08	Yes	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	Next Hearing Date 27-05-2024

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	Rao Majra	R.F.	2.00	Agriculture	Yes	Enviornment Court esa dsl nk;j fd;k x;kA	P.C. & Civil Court Case	162
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### Yamunanagar Division

Sr. No.	Name of Forest area where encroachment in present	PF/RF/ Unclassed Forest	Area under Encroachment in Hectares	Presnt non-forestry use of the land under Encroachment	Whether Offence Report issued or Not Yes/No	Action taken till date	Present status of the case
1	Gullapur	PF	8.32	Agriculture	No	bl dk;kZy; }kjk ou Hkwfe dks dCtk eqDr djokus gsrw ctV dh ekax iz/kku eq[; ou lja{kdfj;k.kk iapdwyk ls dh gqbZ gSk ctV miyC/k gksus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA	ctV miyC/k gksus ij fu'kkunsgH djokus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA
2	Thaska	PF	2.44	do	No		
3	Devdhar	PF	10.49	do	No	-do-	-do-
4	Mujadwala	PF	22.65	do	No	-do-	-do-
5	Sugh	PF	4.25	do	No	-do-	-do-

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6	Munda Majra	PF	0.93	do	No	bl Hkwfwe ls dsl ekuuh; mPp U;k;ky; esa fopkjk/khu Fkk ftlesa iwjh Hkwfwe ;kfpdkdrkZ ds i{k esa pyh xbZ gSA	----
<b>Sr. No.</b>	<b>Name of Forest area where encroachment in present</b>	<b>PF/RF/ Unclassed Forest</b>	<b>Area under Encroachment in Hectares</b>	<b>Presnt non-forestry use of the land under Encroachment</b>	<b>Whether Offence Report issued or Not Yes/No</b>	<b>Action taken till date</b>	<b>Present status of the case</b>
7	Ibrahimpur	PF	0.096	do	Yes	P. Case 08 Ks. of 2023-24Court Case No. 39/2024 (State Vs. Aslo) Next date 23-04- 2024 (for Appearance)	ekSdk ij foHkkx }kjk dCtk ys fy;k x;k gSA
8	Balachour	PF	2.63	do	No	bl dk;kZy; }kjk ou Hkwfwe dks dCtk eqDr djokus gsrw ctV dh ekax iz/kku eq]; ou lja{k gfj;k.kk iapdwyk ls dh gqbZ gSk ctV miyC/k gksus mijkUr ou Hkwfwe dks dCtk eqDr djok fy;k tk;sxkA	ctV miyC/k gksus ij fu'kkunsg djokus mijkUr ou Hkwfwe dks dCtk eqDr djok fy;k tk;sxkA

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	Asgarpur	RF	0.99	Agriculture	No	bl dk;kZy; }kjk ou Hkwfe dks dCtk eqDr djokus gsrw ctV dh ekax iz/kku eq[; ou lja{kdgfj;k.kk iapdwyk ls dh gqbZ gSk ctV miyC/k gksus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA	ctV miyC/k gksus ij fu'kkunsg djokus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA
	Sunder Bahadurpur	RF	21.19	do	No		
	Doomawala	RF	2.71	do	No		
	Mugalwali	RF	2.12	do	No		
	Nizampur	RF	0.93	do	No		
	Kruewala	RF	0.41	do	No		
	Bir Tapu	RF	6.09	do	No	fu'kkunsg djokdj foHkkx }kjk ou Hkwfe dks dCtk eqDr djok fy;k x;k gSA vc ou Hkwfe ij fdlh izdkj dk voS/k dCtk ugh gSA	----
	Mirpur	RF	0.59	do	No	;g Hkwfe lhM fMohtu ds vUrxZr vkrh gSA	----

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	Ganouli	RF	1.30	Agriculture	No	mDr Hkwfe dh fu'kkunssgh djokus gsrw rglhynkj NNjkSyh ls i=kpkj fd;k tk jgk gSA	fu'kkunsg djokus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA
	Chhachhrauli	RF	7.20	do	No	bl dk;kZy; }kjk ou Hkwfe dks dCtk eqDr djokus gsrw ctV dh ekax iz/kku eq[; ou lja{kd gfj;k.kk iapdwyk ls dh gqbZ gSk ctV miyC/k gksus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA	ctV miyC/k gksus ij fu'kkunsg djokus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA
	Jaitpur	RF	1.83	do	No	bl dk;kZy; }kjk ou Hkwfe dks dCtk eqDr djokus gsrw ctV dh ekax iz/kku eq[; ou lja{kd gfj;k.kk iapdwyk ls dh gqbZ gSk ctV miyC/k gksus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA	ctV miyC/k gksus ij fu'kkunsg djokus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA
	Sadikpur	UCF	0.23	do	No	bl dk;kZy; }kjk ou Hkwfe dks dCtk eqDr djokus gsrw ctV dh ekax iz/kku eq[; ou lja{kd gfj;k.kk iapdwyk ls dh gqbZ gSk ctV miyC/k gksus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA	ctV miyC/k gksus ij fu'kkunsg djokus mijkUr ou Hkwfe dks dCtk eqDr djok fy;k tk;sxA

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<b>Morni-Pinjore Division</b>							
<b>Sr. No.</b>	<b>Name of Forest area where encroachment in present</b>	<b>PF/RF/ Unclassed Forest</b>	<b>Area under Encroachment in Hectares</b>	<b>Present non-forestry use of the land under Encroachment</b>	<b>Whether Offence Report issued or Not Yes/No</b>	<b>Action taken till date</b>	<b>Present status of the case</b>
1	C-234	PF	0.02	Land is being used for Access for encroacher's home.(Encroachment of forest land 80 mtr.x2.5 mtr. =200 Sq.mtr.)	Yes	FOR No. 012/0015 Dt. 07.04.2023	PC case 50/23
2	Ambala Kalka Road	PF	0.02	Land is being used for Access for encroacher's Shop.(Forest strip 17mtr. x 9= 153 sq.mtr.)	Yes	FOR No. 10/0023 Dt. 12.01.2021	PC case 51/23

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3	Bhoriyan to Janouli Road	PF	0.01	Land is being used for Access for Encroacher's Land. (Encroachment of forest land 45 mtr. x 2.5 mtr.= 112.50 sq.mtr.	Yes	FOR No. 013/0023 Dt. 12.11.2021	Pending
4	C-232	PF	0.17	Thapli to Balag Kaccha Path Encroachment 421 mtr. x 4 mtr.= 1684 sq.mtr	Yes	FOR No. 014/0015 Dt. 12.02.2024	Pending
<b>Sr. No.</b>	<b>Name of Forest area where encroachment in present</b>	<b>PF/RF/ Unclassed Forest</b>	<b>Area under Encroachment in Hectares</b>	<b>Present non-forestry use of the land under Encroachment</b>	<b>Whether Offence Report issued or Not Yes/No</b>	<b>Action taken till date</b>	<b>Present status of the case</b>
5	C-229, C-232	PF	0.22	Thapli to Balag Kaccha Path Encroachment 540 mtr. x 4 mtr.= 2160 sq.mtr	Yes	FOR No. 015/0015 Dt. 13.03.2024	Pending
6	Bir Ghaggar, panchkula	PF	13.26	Govt. Sen. Sec. School, Anganwadi Kendre, Govt. Tubewell, Community centre, Birghaggar colony Houses	No	No	FCA case pending

<b>Kaithal Division</b>							
<b>Sr. No.</b>	<b>Name of Forest area where encroachment in present</b>	<b>PF/RF/ Unclassed Forest</b>	<b>Area under Encroachment in Hectares</b>	<b>Presnt non-forestry use of the land under Encroachment</b>	<b>Whether Offence Report issued or Not Yes/No</b>	<b>Action taken till date</b>	<b>Present status of the case</b>
1	Kakyor Prempura Kawartan Road Km 0-2 L&R (Saraswati Range)	PF	0.00735	Farmer Baljinder Singh R/o Kakyor Encroachment	Yes ,Court Case Environment Court, Kurukshetra	3/18/2024	Pending